

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI.**

**APPEAL No.36 of 2022 (SZ)**

Disha-A Life School and  
P.K.D. College of Education  
Rep. by its Correspondent,  
Kulikapalayam Pirivu,  
Kurumbapalayam Village ,  
Achipatti Post,  
Pollachi – 642 002 and Another

...Appellants

Vs

M/s. Hitech Die Cast (P) Ltd.,  
Rep. by its Director Mr. Vasudevan,  
S.F.No.77/1, and 2, 101 Part,  
Kurumbapalayam Village,  
Pollachi – 642 002 & others.

...Respondents

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**Filed by  
Thiru. Sai Sathya Jith  
Advocate, Chennai.**

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Joint Committee Report of M/s Unicast Alloys Private Limited located at S.F No. 98/1D, 100 & 101 Part, 78/1A, 78/3A, 98/3A, Kurumbapalayam Village, Pollachi Taluk, Coimbatore District & M/s Hi-tech Die Cast Private Limited located at S.F No. 77/1, 77/2& 101(Part), Kurumbapalayam Village, Pollachi Taluk, Coimbatore District based on the Appeal No. 36/2022 filed before the Hon'ble NGT (SZ), Chennai filed by M/s Disha – A Life School, Kurumbapalayam, Pollachi Taluk, Coimbatore District (as per the TNPCB Proc. No. TNPCB/LAW/LAIII/NGT/20531 /2017 dated: 05.01.2023)

The Hon'ble National Green Tribunal in its order dated: 02.09.2022 in Appeal No. 36/2022 has directed as below.

**“3. In the meanwhile, we direct Pollution Control Board to make one more inspection of the respondent, company after giving notice to both the parties.**

**4. Post the matter on 12.10.2022”**

Based on the above order, the TNPC Board has constituted a Committee comprising the following members and instructed to inspect the units and school/ College premises vide Proceedings No.TNPCB/LAW/LA-V/F.02269-1/NGT(SZ)/2022, Dated: 20.09.2022

Sl. No	Name of the officials / Representatives	Designation
1	Er.V. Swaminathan DEE, TNPCB, Tiruppur (South) Holding additional charge of DEE, TNPCB, Tiruppur (North)	Committee Head
2	Dr.K.Ravichandran DEE, TNPCB, Coimbatore (North)	Member
3	Er.V. Swaminathan DEE, TNPCB, Tiruppur (South)	Member
4	Thiru.N.Krishnakumar, General Manager, Disha-A Life School Representative	Member
5	Thiru. G. Ananda Kumar PRO, P.K.D College of Education Representative	Member
6	Thiru.V.Sivakumar, Executive Director, M/s Unicast Alloys Private Limited.,	Member
7	Thiru.Soundarrajan, Director, M/s HiTech Die Cast Private Limited.,	Member

The above Committee has carried out the joint inspection on 01.10.2022 in Disha-A Life School, P.K.D College of Education and two foundry units and report of the joint Committee was submitted to the Board to file the same before the Hon'ble NGT (SZ), Chennai.

In the report, the Joint Committee has submitted certain recommendations to control the fugitive emission/ air pollution from the two foundry units for further compliance as it was categorically mentioned by the representatives of school and college that fine dust is carried away during easterly wind i.e. between November -

April. Based on the recommendations of the Joint Committee, the Board has issued the following Directions to the two foundry units and instructed to comply with the same.

(i) **Directions issued to M/s Unicast Alloys Private Limited vide Proc. No. TNPCB/T2/F.002264/Directions/Air/2022 dated: 11.10.2022:**

1. *The unit shall operate and maintain the Air Pollution Control measures continuously and efficiently so as to satisfy the AAQ/Emission standards prescribed by the Board.*
2. *The unit shall provide completely paved road for the entire vehicle movement area and shall deploy road sweepers to control the fugitive emission from its premises.*
3. *The unit shall provide compound wall with steel cladding of 20 feet height for the entire western side of the machine shop located adjacent to the school boundary.*
4. *The unit shall either completely reuse the dumped waste mould sand within the premises or dispose it to the Common Waste Mould Sand Reclamation unit or for other beneficial uses.*
5. *The unit shall provide CCTV camera focussing the stacks of the unit with 3 month recording facility and connect the same to the local TNPCB office for monitoring.*
6. *The units shall explore the possibilities of providing common waste sand reclamation plant using advanced techniques.*
7. *The unit shall provide silos/ closed shed for storage of waste sand generated in its premises and to dispose further. The unit shall avoid dumping the waste sand on open land.*

(ii) **Directions issued to M/s HiTech Die Cast Private Limited vide Proc. No. TNPCB/T2/F.002264/Directions/Air/2022 dated: 11.10.2022:**

1. *The unit shall operate and maintain the Air Pollution Control measures continuously and efficiently so as to satisfy the AAQ/Emission standards prescribed by the Board.*
2. *The unit shall explore the possibilities to provide paved road for the entire vehicle movement area to control the fugitive emission from its premises.*
3. *The unit shall provide CCTV camera focussing the stacks of the unit with 3 month recording facility and connect the same to the local TNPCB office for monitoring.*
4. *The unit shall ensure good quality of scraps shall be used for melting activity.*
5. *The unit shall provide silos/ closed shed for storage of waste sand generated in its premises. The unit shall avoid dumping the waste sand on open land.*

Subsequently, the Hon'ble Tribunal vide its order dated: 11.11.2022 has ordered as below:

**“Para-3: In the event, the objections are filed before the date of next hearing. Let the Pollution Control Board go for one more inspection and find out the actual status”**

and vide its order dated: 19.12.2022 has ordered as below:

**“Para-2: To eliminate any such kind of doubt, let the Tamil Nadu Pollution Control Board go for one more inspection after giving notice to the appellant and file a report preferably in the month of January as has been requested by the learned counsel appearing for the appellant.**

**Para-3: As and when the report is ready, let it be furnished to the appellant and also to the private respondents in advance for filing their objections (if any) to the same.**

**Para-4: Post the matter on 07.02.2023”**

Based on the above orders, the TNPC Board vide Proc. Dated: 05.01.2023 (Enclosed vide Annexure – I) has instructed the same joint Committee to inspect and furnish report so as to file the same before the Hon'ble Tribunal.

**Details of inspection carried out:**

**A) Field inspection in the School, College & Two Foundry Units:**

The Committee has carried out the inspection on 02.02.2023 in Disha-A Life School, P.K.D College of Education and in the two foundry units.

The following officials and representatives of the units, School and College have attended during inspection in their unit/ school premises respectively.

Sl.No	Name of the officials / Representatives	Designation
1	Er.M.Saravanakumar, DEE, TNPCB, Tiruppur (North)	Committee Head
2	Dr.K.Ravichandran DEE, TNPCB, Coimbatore (North)	Member
3	Er.S.Vasuki, Environmental Engineer, O/o JCEE(M), TNPCB, Coimbatore (Holding additional charge of O/o DEE, TNPCB, Tiruppur South)	Member
4	Dr.N.Rajkumar, Assistant Environmental Engineer, TNPCB, Coimbatore South	--
5	Thiru.N.Krishnakumar, General Manager, Disha-A Life School Representative	Member
6	Thiru. G. Ananda Kumar PRO, P.K.D College of Education (Presently school building) Representative	Member

7	Thiru.V.Sivakumar, Executive Director, M/s Unicast Alloys Private Limited.,	Member
8	Thiru.Soundarrajan, Director, M/s HiTech Die Cast Private Limited.,	Member

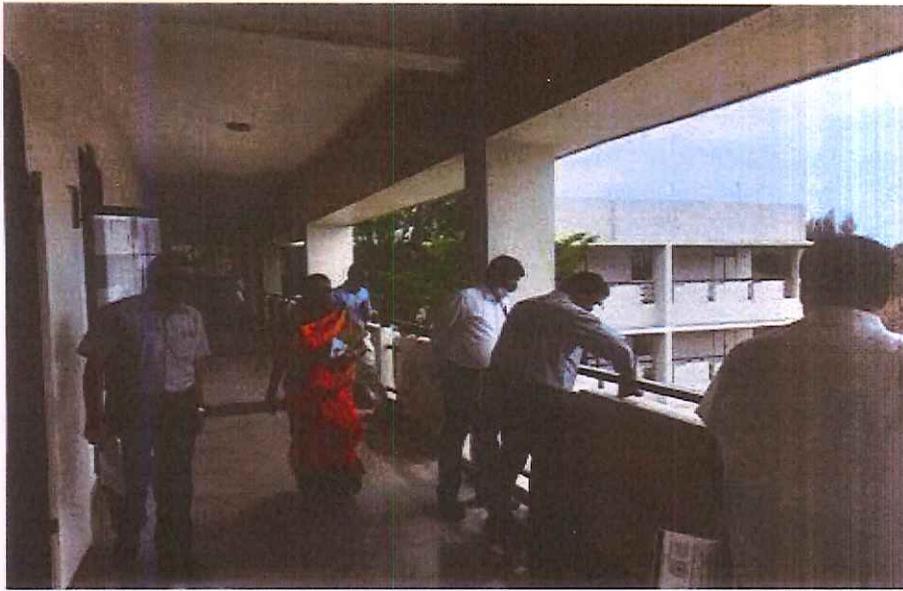
a) **Inspection at School & College:**

The Committee members initially visited the main building of the school along with the representatives from the foundry units and school. During inspection the school management pointed out the dust particles settled at various parts on the school building and requested to take necessary action to control the same.

Subsequently, the members along with the representatives of the industries and school inspected along the boundary shared by the unit of M/s Unicast Alloys Private Limited and the land owned by the occupier of the school. The Committee members inspected from the northern end to southern end of boundary between school and unit of M /s Unicast Alloys Private Ltd.,

During inspection, the following observations were made;

- i. The representatives of the School have briefed about the air pollution caused by the two foundry units and shown the dust settlement on the existing green belt along the boundary area at western side.
- ii. They informed that dust particles are carried out from the industries due to existing predominant wind pattern i.e wind flow from north east to south west and their school is located at the western side of the foundry units.
- iii. P.K.D College of Education was found closed and the school representatives have informed that the college building is converted into school building.
- iv. The said two foundry units are located at eastern side of the School building at about 150 metre distance.
- v. The school management has developed green belt in two layers in 7 Acres of land adjoining the boundary of the M/s. Unicast Alloys Private Ltd., and the school premises.
- vi. The school representatives have also submitted their grievance in written statement to the inspection Committee (copy enclosed).



*Inspection carried out at main building of the school*



*Inspection of the joint Committee at the land adjacent to M/s Unicast Alloys Private Ltd., in the school's premises*

**b) Inspection at the unit of M/s. Unicast Alloys Private Limited:**

**Consent status:**

The unit of M/s Unicast Alloys Private Limited has obtained latest CTO-Direct vide Proc. Dated: 28.03.2022 with validity up to 31.03.2029 to manufacture "Cast Iron and SG Iron Castings – 1450 T/Month, to generate sewage – 4 KLD – On industry's own land, Trade Effluent – Nil with discharge of emissions" (Copy enclosed vide Annexure-II) after installation of upgraded APC measures.

The Committee members along with representatives of the industries and school have inspected the unit of M/s. Unicast Alloys Private Limited.

During inspection, the following observations were made;

- i. The unit was under operation. The unit was found involved in manufacturing Cast Iron and SG Iron Castings.
- ii. The air pollution control measures such as Advanced fume extraction system (Cassette type filters/ Reverse Air system) with Stack with interlocking system

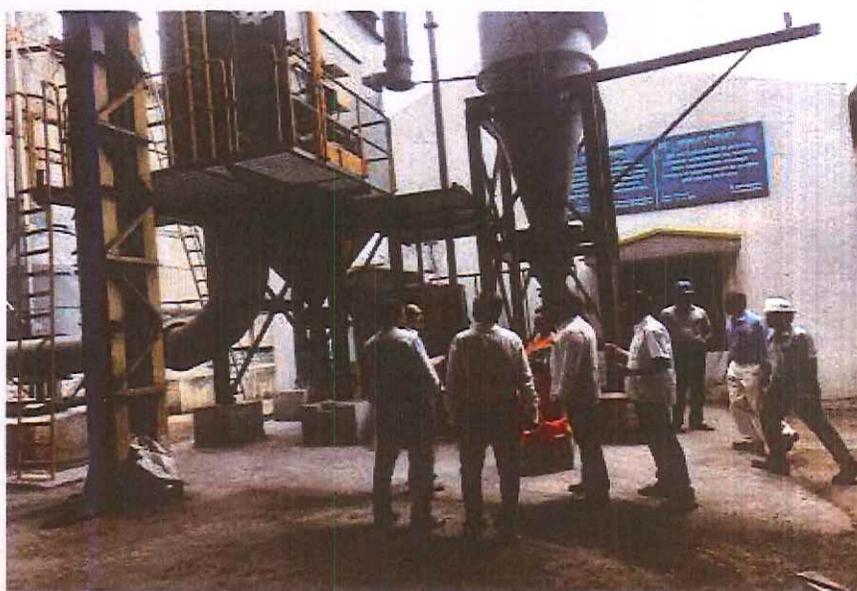
- attached to the induction furnace, Bag Filters with Stack attached to the Shot Blasting Machines, Cyclone with Pulse Jet Bag Filter with Stack attached to the Sand Plant, Bag Filters with Stack attached to the Fettling Section were in operation.
- iii. The unit had installed the interlocking system to movable suction hood Advanced fume extraction system (Cassette type filters/ Reverse Air system) with stack as air pollution control measures attached to the induction furnace and the same was in operation. The induction furnace can only be operated when the movable hood is in position and the same was ensured during inspection.
  - iv. The unit had provided an extra hood cover for absorbing the gaseous emissions generated during transfer of molten metal from Furnace ladle to pouring ladle.
  - v. The western side of the unit adjacent to shot blasting, fettling section shed had been entirely covered by sheets with a height of 20 feet including compound wall.
  - vi. The unit has provided interlocking water mist sprinklers along the vehicle movement area near the petitioner's school boundary & shot blasting section and the same was under operation.
  - vii. The unit has provided pavement for the entire road and vehicle movement areas.



*View of mist sprinklers provided by the unit*

- viii. The unit has provided the compound wall with steel cladding up to about 20 feet height facing the school premises (unit's western boundary wall).
- ix. The unit is using Green sand for its sand moulding process and the used sand is reused in the process.
- x. The committee members inspected the waste sand dump site and found that the unit has cleared the accumulated waste sand. However residues of waste sand dumped earlier was noticed. The unit was found involved in developing green belt in that area.

- xi. The unit has installed advanced fume extraction System (Cassette type filters/ reverse Air System) for the induction furnaces and the same was under operation.



***Cassette type filters provided by the unit***

- xii. The Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey was conducted on 11.01.2023 & 12.01.2023 in and around the premises based on the predominant wind direction (copy enclosed vide Annexure- III). Based on the survey report furnished by the Advanced Environmental Laboratory (AEL), TNPCB, Coimbatore it is observed that 8 hours average of parameters such as  $PM_{10}$ ,  $SO_2$  &  $NO_2$  at five locations and 24 hours average of  $PM_{2.5}$  at one location inside the school premises (downwind side) are within the standards prescribed by the Board.
- xiii. The unit has connected the stack with CARE AIR CENTRE, TNPC Board, Chennai. The  $PM_{10}$  trend chart for December 2022, January 2023 and February 2023 of the foundry unit shows that the value is within the limits prescribed by the Board.
- xiv. The Committee has also verified the compliance of the Directions issued by the Board to the unit vide Proc. Dated: 11.10.2022. The compliance report is submitted as below.

Sl.No.	Directions issued	Status of Compliance
1.	The unit shall operate and maintain the Air Pollution Control measures continuously and efficiently so as to satisfy the AAQ/Emission standards prescribed by the Board.	Complied. The unit is operating and maintaining the APC measures provided to the emission sources. The ROA of the AAQ/Stack monitoring/ ANL survey conducted on 19.01.2023 reveals that the parameters are within the limits. Based on the Committee's

		instructions AAQ/ ANL surveys were conducted at 3 locations in the school premises and the ROA dated: 28.02.2023 reveals that the parameters are within the standards prescribed by the Board.
2.	The unit shall provide completely paved road for the entire vehicle movement area and shall deploy road sweepers to control the fugitive emission from its premises.	Complied. The unit has provided concrete pavement for the entire vehicle movement area and deployed road sweepers to control the fugitive emission from its premises
3.	The unit shall provide compound wall with steel cladding of 20 feet height for the entire western side of the machine shop located adjacent to the school boundary.	Complied. The unit has provided compound wall with steel cladding of 20 feet height for the entire western side of the machine shop located adjacent to the school boundary.
4.	The unit shall either completely reuse the dumped waste mould sand within the premises or dispose it to the Common Waste Mould Sand Reclamation unit or for other beneficial uses.	The unit is disposing the waste sand for further beneficial use without accumulation inside the premises.
5.	The unit shall provide CCTV camera focussing the stacks of the unit with 3 month recording facility and connect the same to the local TNPCB office for monitoring.	Complied. The unit has provided <i>CCTV camera focussing the stacks of the unit with 3 months recording facility and connected the same to the local TNPCB office for monitoring.</i> <i>User Id: UNICASTPOLLACHI</i> <i>Password:UNICAST@POLL123</i>
6.	The units shall explore the possibilities of providing common waste sand reclamation plant using advanced techniques.	The unit has assured to comply with.
7.	The unit shall provide silos/ closed shed for storage of waste sand generated in its premises and to dispose further. The unit shall avoid dumping the waste sand on open land.	The unit authorities have informed that the waste sand generated are disposed then and there without storing inside the premises. At present no dumping of waste sand

	was noticed on the open lands.
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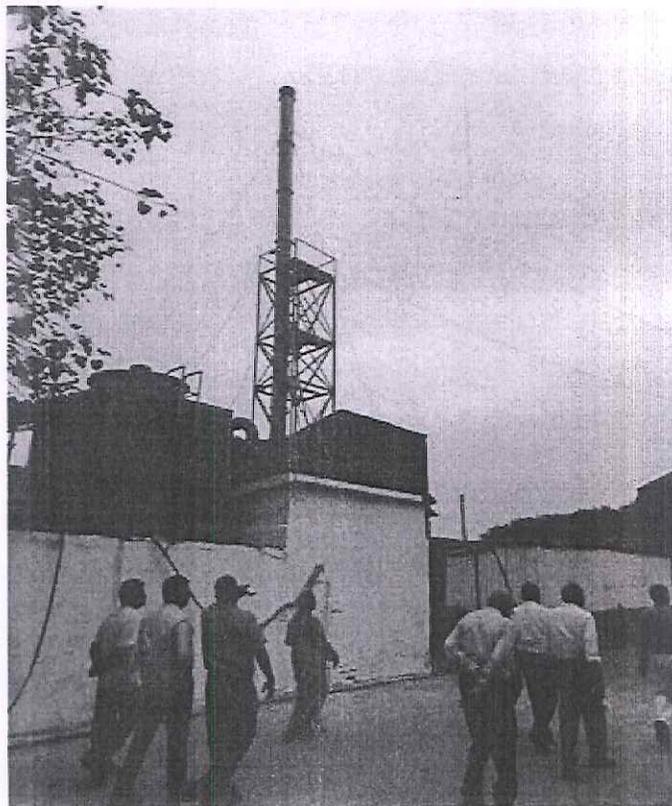
c) **Inspection at the unit of M/s. Hi-tech Diecast Private Limited:**

**Consent Status:**

The unit of M/s Hitech Die Cast Private Limited has obtained latest CTO-Direct vide Proc. Dated: 28.03.2022 with validity up to 31.03.2029 for the manufacture of "Cast Iron & SG Iron Castings – 1450 T/Month, to generate sewage – 4.8 KLD, Trade effluent- Nil and to discharge emissions." (Copy enclosed vide Annexure - IV) after installation of upgraded APC measures.

The Committee members inspected in the unit of M/s. Hi-tech Diecast Private Limited on 02.02.2023 along with the representatives of the units and school. During inspection, the following observations were made;

- i. The unit was under operation. The unit was found involved in manufacturing Cast Iron and SG Iron Castings.
- ii. The unit of M/s Unicast Alloys Private Ltd., is located between the school and M/s Hitech Die Cast Private Ltd.,
- iii. The unit was under operation and the air pollution control measures such as Advanced fume extraction system (Cassette type filters/ Reverse Air system) with Stack with interlocking system attached to the induction furnaces, Bag filters with stack attached to the Shot Blasting Machines, Cyclone with bag filter with stack attached to the Sand plant, Bag filters with stack attached to the fettling section were in operation.



- iv. The unit has installed the interlocking system to movable suction hood with Advanced fume extraction system (Cassette type filters/ Reverse Air system) with Stack as air pollution control measures attached to the Induction furnace and the

- same was in operation. The induction furnace can only be operated when the movable hood is in position.
- v. The unit had provided an extra hood cover for absorbing the gaseous emissions generated during transfer of molten metal from Furnace ladle to pouring ladle.
  - vi. Spillage of waste sand was noticed in the unit's production area.
  - vii. The unit is using Green sand for sand moulding process and the used sand is reused. No dumping of waste sand was noticed in the unit premises.
  - viii. The unit has installed advanced fume extraction System (Cassette type filters/ reverse Air System) for the induction furnaces and the same was under operation.
  - ix. The Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey was conducted on 12.01.2023 & 13.01.2023 in and around the premises based on the predominant wind direction (copy enclosed vide Annexure-V). Based on the survey report furnished by the Advanced Environmental Laboratory (AEL), TNPCB, Coimbatore it is observed that 8 hours average of parameters such as PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> at five locations and 24 hours average of PM<sub>2.5</sub> at one location in the predominant down wind direction are within the standards prescribed by the Board. The unit has connected the stack with CARE AIR CENTRE, TNPC Board, Chennai.
  - x. The unit has connected the stack with CARE AIR CENTRE, TNPC Board, Chennai. The PM<sub>10</sub> trend chart for December 2022, January 2023 and February 2023 of the unit shows that the value is within the limits prescribed by the Board.
  - xi. The Committee has also verified the compliance of the Directions issued by the Board to the unit vide Proc. Dated: 11.10.2022. The compliance report is submitted as below.

Sl. No.	Directions issued	Status of Compliance
1.	The unit shall operate and maintain the Air Pollution Control measures continuously and efficiently so as to satisfy the AAQ/Emission standards prescribed by the Board.	Complied. The unit is operating and maintaining the APC measures provided to the emission sources. The ROA of the AAQ/Stack monitoring/ ANL survey conducted on 19.01.2023 reveals that the parameters are within the limits. Based on the Committee's instructions AAQ/ ANL surveys were conducted at 3 locations in the school premises and the ROA dated: 28.02.2023 reveals that the parameters are within the standards prescribed by the Board.

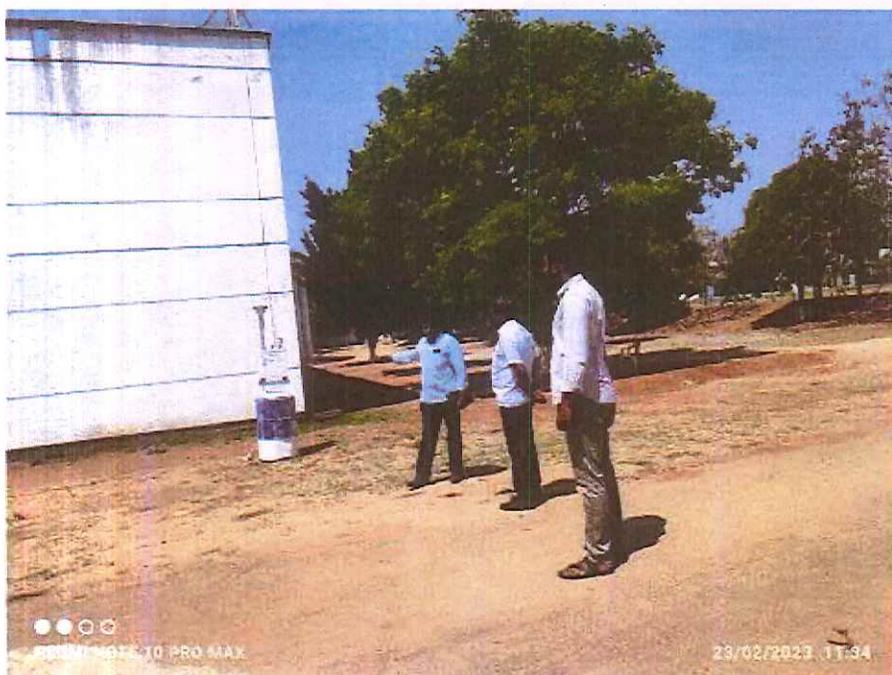
2.	The unit shall explore the possibilities to provide paved road for the entire vehicle movement area to control the fugitive emission from its premises.	Complied. The unit has provided concrete pavement for the entire vehicle movement area and deployed road sweepers to control the fugitive emission from its premises.
3.	The unit shall provide CCTV camera focussing the stacks of the unit with 3 month recording facility and connect the same to the local TNPCB office for monitoring.	Complied. The unit has provided <i>CCTV camera focussing the stacks of the unit with 3 months recording facility and connected the same to the local TNPCB office for monitoring.</i> <i>User Id: UNICASTPOLLACHI</i> <i>Password:UNICAST@POLL123</i>
4.	The unit shall ensure good quality of scraps shall be used for melting activity.	The unit has assured to comply with.
5.	The unit shall provide silos/ closed shed for storage of waste sand generated in its premises. The unit shall avoid dumping the waste sand on open land.	The unit authorities have informed that the waste sand generated are disposed then and there without storing inside the premises. At present no dumping of waste sand was noticed on the open lands.

Though the unit has complied with the directions issued by the Board, the representatives from the school informed that still there is deposition of dust particles from the industry area to school due to existing wind pattern i.e. from North east to south west direction. Also, the school representatives have complained about the groundwater pollution caused by the foundry units.



***AAQ survey conducted at upwind side of the foundry units***

Based on the above, the joint committee has instructed to conduct the 24 hours average AAQ/ ANL survey in the upwind side of the foundry units (2 locations) and within the school premises i.e. downwind side (3 locations) through Advanced Environmental Laboratory (AEL), TNPCB, Coimbatore. The AAQ/ANL survey was conducted by the AEL, TNPCB, Coimbatore on 22.02.2023 and 23.02.2023. The ROA of the AAQ/ANL survey dated: 28.02.2023 (Enclosed vide Annexure-VI) reveals that the 24 hours average of parameters such as  $PM_{10}$ ,  $PM_{2.5}$ ,  $SO_2$  &  $NO_2$  are within the standards prescribed by the Board. Though the parameters are within the limits, there is slight increase in the parameters at downwind side with respect to upwind side.



***AAQ survey conducted in the premises of the School***

In order to assess the ground water pollution due to the foundry units groundwater samples were collected from the following locations around the foundry units and in the school premises and sent to Advanced Environmental Laboratory (AEL), TNPCB, Coimbatore for analysis.

Sl. No.	Nature of sample	Date & point of collection
1.	Groundwater	09.01.2023 & Open well located at Thiru.K.A.Mahendran's agri land (S.F No. 84/9, Kurumbapalayam Village)
2.	Groundwater	09.01.2023 & Open well located at Thiru.V.Ramasamy Mudaliyar's agri land (S.F No. 97, Kurumbapalayam Village)
3.	Groundwater	09.01.2023 & Bore well located at Thiru.Balakrishnan's agri land (S.F No. 227, Kullakapalayam Village)
4.	Groundwater	08.02.2023 & Open Well located at 10°42'15" N, 77°01'27"E near staff quarters (SC No. 332) about 250m southern side of M/s Unicast Alloys
5.	Groundwater	08.02.2023 & Open Well located at 10°46'16" N, 77°01'30"E in the coconut farm (SC No. 346-002-836) about 230m southern side of M/s Unicast Alloys
6.	Groundwater	08.02.2023 & Bore Well located at 10°42'22" N, 77°01'17"E backside of PKD College building (presently ISC building) (SC No. 346-005-305) about 235 m western side of M/s Unicast Alloys
7.	Groundwater	08.02.2023 & Bore Well located at 10°42'27" N, 77°01'17"E backside of KG block land in the land owned by school owner (SC No. 369) about 260m western side of M/s Unicast Alloys

The consolidated report of analysis of the above groundwater samples is enclosed vide Annexure-VII. The Analysis report of the groundwater samples are enclosed vide Annexure-VIII.

**Observations & Discussions:**

- The Joint Committee members along with all the representatives from the foundry units, School/ College inspected the school building and had a walk in the entire length of the common boundary shared by the unit of M/s Unicast Alloys Private Ltd., and the appellant school, during which the representatives

from the School/ College complained about the settlement of dust in their buildings and premises. From the general visual observations, there was no clear visual dust settlement noticed in the school premises. The school authorities reported that while mopping the floor of school by housekeeping servants the water quickly becomes black due to dust deposition and made a demo. The main complaint pointed out by the school authorities is the dust problem from the unit.

- TNPCB has issued various instruction and directions to The foundry units namely M/s Unicast Alloys Private Ltd., and M/s Hi Tech Die cast Private Ltd., to mitigate dust emission both from the stacks and fugitive and the unit have generally complied with the directions issued by the TNPC Board vide Proc.dt 11/10/2022.
- The ROA of the AAQ/ANL survey conducted by AEL/TNPCB/Coimbatore at M/s Unicast Alloys Private Ltd., and M/s Hi Tech Die cast Private Ltd., on (11.01.2023 & 12.01.2023) and (12.01.2023 & 13.01.2023) at five locations for 8 hours average of parameters such as PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> and 24 hours average of PM<sub>2.5</sub> at one location in the open field of Disha- A Life School are within the standards prescribed by the Board.
- The PM<sub>10</sub> trend chart for December 2022, January 2023 and February 2023 of both the foundry units shows that the value is within the limits prescribed by the Board (enclosed vide Annexure-IX).
- As stated in the previous reports of the committee, the school location is on the upwind direction during south west wind season (mainly April to October) and on the downwind side during North East wind season (mainly November to March). During the previous inspection carried out by the Joint Committee on 01.10.2022, the predominant wind direction was from southwest to north east. The school representatives complained that there will be no dust movement from the foundry units to the school premises when the wind pattern is from southwest to north east direction as the school is located at upwind side. They also informed that inspection has to be carried out during predominant wind direction is from north east to south western direction. During inspection on 02.02.2023, the predominant wind direction was noticed from north east to south western direction. Hence the Committee decided to conduct 24 hours average AAQ/ANL survey at three locations in the school premises and two locations in the upwind side of industry premises. The survey was conducted on 22.02.2023 & 23.02.2023. The ROA of the AAQ/ANL survey reveals that 24 hours average value of parameters such as PM<sub>10</sub>, PM<sub>2.5</sub>, SO<sub>2</sub> & NO<sub>2</sub> are within the standards prescribed by the Board. Further the Highest concentration among the five was observed in Station-III and Air Quality Index Calculated for the date of survey

based on four parameters is 80 and the prominent pollutant is PM<sub>10</sub> and AQI category is Satisfactory. (enclosed in Annexure – XI).

- The ROA of the groundwater samples reveals that most of the parameters are found to be within the permissible limits of the drinking water standards (IS 10500: 2012) except total hardness and pH at one location each.
- The foundry units have provided CCTV cameras focussing the stacks of the respective unit with 3 months recording facility and connected the same to the local TNPCB office for monitoring and found they are under working condition.

**Recommendations:**

Though the representatives of the school have complained about the air pollution caused by the foundry units namely M/s Unicast Alloys Private Ltd., & M/s Hi tech Die Cast Private Ltd., the AAQ/ANL survey conducted reveals that the parameters PM<sub>10</sub>, PM<sub>2.5</sub>, SO<sub>2</sub> & NO<sub>2</sub> are within the standards prescribed by the Board. The online values of continuous emission monitoring also indicates the same. The unit has also complied directions of the Board to arrest fugitive dust emission.

In this regard, the following recommendations are submitted by the Joint Committee.

1. The two foundry units shall ensure the continuous & strict operation and maintenance of the existing air pollution control measures and continuous cleaning of dust in roads in their premises throughout the year using road sweepers and spraying of water as practised now.
2. The unit shall ensure no used waste sand is accumulated in the premises and shall ensure periodical removal of the same for further beneficial use under intimation to TNPCB.
3. The unit shall maintain the surveillance cameras throughout the year.
4. The foundry units shall ensure that all the online monitors are calibrated periodically and also shall ensure continuous uninterrupted connectivity with CARE AIR centre of TNPCB all the time.
5. TNPCB shall ensure regular monitoring of all online system including CCTV system and inform the alerts to the units for rectification immediately.

This is submitted for favour of kind information and necessary action, please.

*S. Vasuki*  
10/3/23  
**Er.S.Vasuki**  
Member of the Committee  
DEE(A/c), TNPCB  
Tiruppur (South)

*A.K. Ravichandran*  
10/3/23  
**Dr.K.Ravichandran**  
Member of the Committee  
DEE, TNPCB  
Coimbatore (North)

*M. Saravanakumar*  
**Er.M.Saravanakumar**  
Committee Head  
DEE, TNPCB  
Tiruppur (North)

**Encl: Annexures**

- I - Board's Proc. Dated: 05.01.2023
- II - Latest CTO of M/s Unicast Alloys Private Ltd.,
- III - Ambient air quality & stack monitoring report of M/s Unicast Alloys Private Ltd.,
- IV - Latest CTO of M/s HiTech Die Cast Private Ltd.,
- V - Ambient air quality & stack monitoring report of M/s HiTech Die Cast Private Ltd.,
- VI - AAQ/ANL survey report (at five locations) dated: 28.02.2023
- VII - Consolidated ROA of the groundwater samples
- VIII - ROA of GW samples
- IX - PM trend chart of the foundry units
- X- Grievance letters submitted by the School & the foundry units
- XI- Air Quality Index Calculation Sheet



## TAMIL NADU POLLUTION CONTROL BOARD

Proceeding No. TNPCB /LAW/LAIII/NGT/20531/2017 Dated:05.01.2023

**Sub:** TNPCB – LAW –NGT Appeal No.36 of 2022 – Filed by Disha A Life School against Hitech Diecast and Unicast Alloys Pvt. Ltd. Coimbatore District - Challenging the orders of the Hon'ble Appellate Authority order dated 14.02.2022 - Copy of NGT order dated 11.11.2022 & 19.12.2022 – For further inspection and compliance of improvement - Committee constituted - Intimation - Regarding.

**Ref:** 1. Copy of order/ of the Hon'ble NGT dated 11.11.2022.2022 passed in NGT Appeal No.36 of 2022 .(Copy enclosed)  
2. Copy of order/ of the Hon'ble NGT dated 19.12.2022.2022 passed in NGT Appeal No.36 of 2022 .(Copy enclosed)  
3. Board Proceeding dated 20.09.2022

-----  
It is informed that a case was filed by Disha- A Life School and P.K.D College of Education & others before the Hon'ble NGT(SZ) vide Appeal No.36 of 2022 against the orders of the Hon'ble Appellate Authority order dated 14.02.2022 against two foundry units namely M/s Unicast Alloys Pvt Ltd 86 M/s Hi- Tech Die Cast Pvt Ltd @ Kurumbapalayam Village, Achipatti Post, Pollachi Taluk, Coimbatore District.

When the case came up for hearing on 19.12.2022 the Hon'ble NGT has passes order inter alia as follows:

*“Para 2: To eliminate any such kind of doubt, let the Tamil Nadu Pollution Control Board go for one more inspection after giving notice to the appellant and file a detailed report preferably in the month of January as has been requested by the learned counsel appearing for the appellant.*

*Para 3: As and when the report is ready, let it be furnished to the appellant and also to the private respondents in advance for filing their objections (if any) to the same.*

*Post the matter on 07.02.2023”.*

The DEE, Coimbatore (South) vide letter dated 19.12.2022 requested the Board to instruct the same committed which was earlier inspected the said units to carry out fresh joint inspection and submit detailed report.

Hence as requested by the DEE, Coimbatore (South), the same Technical Expert Committee consisting the following members may inspect the said units and to submit the detailed report.

**Technical Expert Members of the Committee:**

Sl. No	Committee Members	Designation
1.	DEE, Tiruppur (North)	Committee Head
2.	DEE, Tiruppur (South)	Member
3.	DEE, Coimbatore (North)	Member
4.	One Representatives from Appellant - Disha A Life School and P.K.D College of Education	Member
5.	One Representative from M/s. Unicast Alloy & Hitech Diecast	Member

**Terms of References:**

1. The Committee shall carryout one more inspection after giving notice to the appellant and file a detailed report of two foundry units and
2. The Committee shall furnish the detailed report on permitting the two foundry units for their operation with renewal of consent with specific recommendation.

The receipt of the proceeding shall be acknowledged.

*[Signature]*  
6/1/23  
For Member Secretary  
09/1/23

**To**

1. All Members of the Committee
2. M/s Unicast Alloys Pvt Ltd & M/s Hi- Tech Die Cast Pvt Ltd are requested to provide their representative details to Committee head.
3. M/s. Disha- A Life School and P.K.D College of Education are requested to provide their representative details to Committee head.

**Copy to:**

The DEE TNPCB, Coimbatore (South) - shall provide necessary assistance & details to the committee

Category of the Industry :

ORANG  
E



CONSENT ORDER NO. 2205237179736 DATED: 28/03/2022.

PROCEEDINGS NO.F.0272CBS/OL/DEE/TNPCB/CBS/A/2022 DATED: 28/03/2022

**SUB:** Tamil Nadu Pollution Control Board –CONSENT TO OPERATE –DIRECT –M/s. UNICAST ALLOYS PRIVATE LIMITED , S.F.No. 78/1A, 78/3A, 98/1D, 98/3A, 100 & 101 (Part), KURUMBAPALAYAM village Pollachi Taluk and Coimbatore District - Consent for operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) –Issued- Reg.

- Ref:** 1. CTO Proc. No. T13/CBE/F-789/W&A/91, Dated: 05.03.1991.  
2. Latest CTO Proc. No. F.0272CBS/OL/DEE/TNPCB/CBS/W&A/2019, Dated: 01.03.2019.  
3. Unit OCMMS application No. 37179736 for CTO–Direct, Dated: 15.02.2021.  
4. I.R No: F.0272 CBS/OL/AE/CBS/2022, Dated: 12.03.2022.  
5. Minutes of the 108th ZLCCC meeting held on 23.03.2022 (Item No. ZLCCC-108-04).

CONSENT TO OPERATE is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as “The Act”) and the rules and orders made there under to

The Director,  
M/s . UNICAST ALLOYS PRIVATE LIMITED  
S.F No.78/1A, 78/3A, 98/1D, 98/3A, 100 & 101 (Part),  
KURUMBAPALAYAM Village,  
Pollachi Taluk,  
Coimbatore District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This CONSENT is valid for the period ending March 31, 2029

CHANDRASEKARAN Digitally signed by CHANDRASEKARAN  
Date: 2022.03.28 11:55:32 +05'30'  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH

To  
The Director,  
M/s.UNICAST ALLOYS PRIVATE LIMITED,

20

No. 78/1A, 78/3A, etc.,  
Kurumbapalayam Village,  
Achipatti Post,  
Pollachi Taluk,  
Coimbatore District ,  
Pin: 642002

**Copy to:**

1. The Commissioner, POLLACHI NORTH-Panchayat Union, Pollachi Taluk, Coimbatore District .
2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
3. Copy submitted to the JCEE-Monitoring, Tamil Nadu Pollution Control Board, Coimbatore for favour of kind information.
4. File

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**SPECIAL CONDITIONS**

1. This consent to operate is valid for operating the facility for the manufacture of products (Col. 2) at the rate (Col. 3) mentioned below. Any change in the products and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
<b>Product Details</b>			
1.	Cast Iron & SG Iron Castings	1450	Tons/Month

2. This consent to operate is valid for operating the facility with the below mentioned emission/noise sources along with the control measures and/or stack. Any change in the emission source/control measures/change in stack height has to be brought to the notice of the Board and fresh consent/Amendment has to be obtained.

<b>I Point source emission with stack :</b>				
Stack No.	Point Emission Source	Air pollution Control measures	Stack height from Ground Level in m	Gaseous Discharge in Nm <sup>3</sup> /hr
01	Induction Furnace - 0.75 T/Hr & 1.5 T/Hr	Advanced Fume Extraction System (Cassette Type Filters /Reverse Air System)	30	--
02	Shot Blasting Machine (1T/Batch)	Bag Filters with stack	5.6	--
03	Shot Blasting Machine (1T/Batch)	Bag Filters with stack	9.1	--
04	Sand Plant (60T/Hr)	Cyclone with Pulse Jet Bag Filter With Stack	11.75	--
05	Fettling Section	Bag Filters with stack	13.6	--
06	DG Set -125 KVA	Acoustic enclosures with stack	6	--
<b>II Fugitive/Noise emission :</b>				
Sl. No.	Fugitive or Noise Emission sources	Type of emission	Control measures	
1.	DG Set 125 KVA	Noise	Acoustic Enclosures	

- 3(a). The emission shall not contain constituents in excess of the tolerance limits as laid down hereunder :

Sl.	Parameter	Unit	Tolerance limits	Stacks
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**Annexure enclosed if applicable. :-**

- 3.(b) The Ambient Air in the industrial plant area shall not contain constituents in excess of the tolerance limits prescribed below.

Sl. No.	Pollutant	Time Weighted Average	Unit	Tolerance Limits	
				Industrial, Residential, Rural and other area	Ecologically Sensitive Area (notified by Central Govt.)
1.	Sulphur Dioxide (SO <sub>2</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	40 80	30 80
3.	Particulate Matter (Size Less than 10 micro M) or PM <sub>10</sub>	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	60 100	60 100
4.	Particulate Matter (Size Less than 2.5 micro M) or PM <sub>2.5</sub>	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	40 60	40 60
5.	Ozone (O <sub>3</sub> )	Annual 24 hours	8 Hours 1 Hour	100 180	100 180
Sl. No.	Pollutant	Time Weighted Average	Unit	Tolerance Limits	
				Industrial, Residential, Rural and other area	Ecologically Sensitive Area (notified by Central Govt.)
6.	Lead (Pb)	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	0.5 1.0	0.5 1.0
7.	Carbon Monoxide (CO)	8 Hours 1 Hour	miligram/m <sup>3</sup> miligram/m <sup>3</sup>	02 04	02 04
8.	Ammonia (NH <sub>3</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> )	Annual	microgram/m <sup>3</sup>	5	5
10.	Benzo(O) Pyrene (BaP) –particulate phase only	Annual	nanogram/m <sup>3</sup>	01	01
11.	Arsenic (As)	Annual	nanogram/m <sup>3</sup>	06	06
12.	Nickel (Ni)	Annual	nanogram/m <sup>3</sup>	20	20

3(c) The Ambient Noise Level in the industrial plant area shall not exceed the limits prescribed below:

Limits in L.eq.-dB(A)	Day Time	Night Time
Residential Area	55	45

- All units of the Air pollution control measures shall be operated efficiently and continuously so as to achieve the standards prescribed in Sl. No.3 above.
- The occupier shall not change or alter quality or quantity or the rate of emission or replace or alter the air pollution control equipment or change the raw material or manufacturing process resulting in change in quality and/or quantity of emissions without the previous written permission of the Board.
- The occupier shall maintain log book regarding the stack monitoring system or operation of the plant or any other particulars for each of the unit operations of air pollution control systems to reflect the working condition which shall be furnished for verification of the Board officials during inspection.
- The occupier shall at his own cost get the samples of emission/air/noise levels collected and analyzed by the TNPC Board Laboratory once in every 6 months/once in a year/periodically for the parameters as prescribed.

8. Any upset condition in any of the plants of the factory which is likely to result in increased emissions and result in violation of the standards mentioned in Sl.No.3 shall be reported to the Member Secretary / Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
9. The occupier shall always comply and carryout the order/directions issued by the Board in this Consent Order and from time to time without any negligence. The occupier shall be liable for action as per provisions of the Act in case of non compliance of any order/directions issued.

**Special Additional Conditions:**

- i. The unit shall install the approved retrofit emission control device/equipment with at least 70% Particulate matter reduction efficiency on all DG sets with capacity of 125 KVA and above or otherwise the unit shall be shift to gas based generators within the time frame prescribed in the notification No. TNPCB/Labs/DD(L)02151/2019 dated 10.06.2020 issued by TNPCB.
- ii. The unit shall obtain No Objection Certificate (NOC) from the Tamil Nadu Bio Diversity Board /National Bio Diversity Authority if the unit is using any Biological resources or knowledge associated thereto as per the provisions of Biological Diversity Act 2002.

**Additional Conditions:**

1. The unit shall operate and maintain the APC measures such as dry Cassette filter / reverse air system with Stack attached to the Induction Furnaces fixed with interlocking system to the furnace hoods arrangement, Bag Filters with Stack attached to the Shot Blasting Machines, Cyclone separator with Pulse Jet Bag Filter and Stack attached to the Sand Plant, Bag Filters with Stack attached to the Fettling Section so as to satisfy the Emission/National Ambient Air Quality standards prescribed by the Board.
2. The unit shall satisfy the Ambient Noise Level standards prescribed by the Board.
3. The unit shall operate and maintain the online monitoring system connected to the induction furnace and connectivity to the Care Air Centre, TNPCB, Chennai.
4. The unit shall meet the particulate matter standards of 150 mg/NM3 for induction furnace.
5. The unit shall operate and maintain the Mechanical Reclamation Plant efficiently and continuously so as to recycle the entire waste sand generated from the process.
6. The unit shall continue to develop more green belt around the premises.
7. The unit shall ensure good quality of scraps shall be used for melting activity.
8. The unit shall keep good housekeeping inside and outside the factory premises.
9. The unit shall not go for any Expansion activity without obtaining prior Consent of the Board.
10. In case of revision of consent fee by the Government, the unit shall remit the difference in amount within one month from the date of notification. Failing to remit the consent fee, this consent order will be withdrawn without any notice and further action will be initiated against the unit as per law.
11. The unit shall not manufacture "use and throwaway plastics" such as plastic sheets used for food wrapping, spreading on dining table etc., plastic plates, plastic coated tea cups, plastic tumbler, water pouches and packets, plastic straw, plastic carry bags and plastic flags irrespective of thickness, etc as per the G.O (Ms)No. 84, Environment & Forest Department of Tamil Nadu Government (EC.2) Notification dated 25.06.2018.
12. The unit shall comply with the E-Waste Management Rules, 2016. E-waste as listed in Schedule-I generated by them shall be channelized through collection centre or dealer of authorized producer or dismantler or recycler or through the designated take back service provider of the producer to authorized dismantler or recycler. The unit shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the TNPCB. The unit shall file annual returns in Form-3, to the TNPCB on or before 30th day of June following the financial year.
13. The unit shall comply the final orders to be issued in the Civil Appeal No. 7024 of 2021 pending in the Hon'ble Supreme Court of India, New Delhi.

24

CHANDRASEKARAN Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 11:57:05 +05'30'  
**District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH**

**GENERAL CONDITIONS**

1. The occupier shall make an application along with the prescribed consent fee for grant of renewal of consent at least 60 days before the date of expiry of this Consent Order along with all the required particulars ensuring that there is no change in production quantity and emission.
2. This Consent is given by the Board in consideration of the particulars given in the application. Any change or alteration or deviation made in actual practice from the particulars furnished, in the application will also be ground for review/variation/revocation of the Consent Order under Section 21 of the Act.
3. The conditions imposed shall continue in force until revoked under Section 21 of the Act.
4. After the issue of this order, all the 'Consent to Operate' orders issued previously under Air (Prevention and Control of Pollution) Act, 1981 as amended stands defunct.
5. The occupier shall maintain an Inspection Register in the factory so that the inspecting officer shall record the details of the observations and instructions issued to the unit at the time of inspection for adherence.
6. The occupier shall provide and maintain an alternate power supply along with separate energy meter for the Air Pollution Control measures sufficient to ensure continuous operation of all pollution control equipments to ensure compliance.
7. The occupier shall provide all facilities to the Board officials for collection of samples in and around the factory at any time.
8. The applicant shall display the flow diagram of the sources of emission and pollution control systems provided at the site.
9. The liquid effluent arising out of the operation of the air pollution control equipment shall also be treated in a manner and to the satisfaction of standards prescribed by the Board in accordance with the provisions of Water (Prevention and Control of Pollution) Act, 1974 as amended.
10. The air pollution control equipments, location of inspection chambers and sampling port holes shall be made easily accessible at all time.
11. In case of any episodal discharge of emission, the industry shall take immediate action to bring down the emission within the limits prescribed by the Board.
12. If applicable, the occupier has to comply with the provisions of Public Liability Insurance Act, 1991 to provide immediate relief in the event of any hazard to human beings, other living creatures/plants and properties while handling and storage of hazardous substances.
13. The issuance of this consent does not authorize or approve the construction of any physical structures or facilities or the undertaking of any work in any natural watercourse or in Government Poromboke lands.
14. The issuance of this Consent does not convey any property right in either real personal property or any exclusive privileges, nor does it authorize any injury to private property or Government property or any invasion of personal rights nor any infringement of Central, State laws or regulation.
15. The occupier shall forth with keep the Board informed of any accident of unforeseen act or event of any poisonous, noxious or polluting matter or emissions are being discharged into stream or well or air as a result of such discharge, water or air is being polluted.
16. If due to any technological improvements or otherwise the Board is of opinion that all or any of the conditions referred to above requires variation (including the change of any treatment system, either in whole or in part) the Board shall, after giving the applicant an opportunity of being heard, vary all or any of such conditions and thereupon the applicant shall be bound to comply with the conditions as so varied.
17. In case there is any change in the constitution of the management, the occupier of the new management shall file fresh application under Air (Prevention and Control of Pollution) Act, 1981, as amended in Form-I alongwith relevant documents of change of management immediately and get the necessary amendment with renewal of consent order.
18. In case there is any change in the name of the company alone, the occupier shall inform the same with relevant documents immediately and get the necessary amendments for the change of name from the Board.

26

19. The occupier shall display this consent order granted to him in a prominent place for perusal of the inspecting Officers of this Board.

CHANDRASEKARAN Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 11:57:43 +0530'  
**District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH**

Category of the Industry :

ORANG  
E



CONSENT ORDER NO. 2205137179736 DATED: 28/03/2022.

PROCEEDINGS NO.F.0272CBS/OL/DEE/TNPCB/CBS/W/2022 DATED: 28/03/2022

**SUB:** Tamil Nadu Pollution Control Board –CONSENT TO OPERATE – DIRECT -M/s. UNICAST ALLOYS PRIVATE LIMITED , S.F.No. 78/1A, 78/3A, 98/1D, 98/3A, 100 & 101 (Part), KURUMBAPALAYAM village Pollachi Taluk and Coimbatore District - Consent for the operation of the plant and discharge of sewage and/or trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act 6 of 1974) – Issued- Reg.

- Ref:** 1. CTO Proc. No. T13/CBE/F-789/W&A/91, Dated: 05.03.1991.  
2. Latest CTO Proc. No. F.0272CBS/OL/DEE/TNPCB/CBS/W&A/2019, Dated: 01.03.2019.  
3. Unit OCMMS application No. 37179736 for CTO–Direct, Dated: 15.02.2021.  
4. I.R No: F.0272 CBS/OL/AE/CBS/2022, Dated: 12.03.2022.  
5. Minutes of the 108th ZLCCC meeting held on 23.03.2022 (Item No. ZLCCC-108-04).

CONSENT TO OPERATE is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act, 6 of 1974) (hereinafter referred to as “The Act”) and the rules and orders made there under to

The Director,  
M/s . UNICAST ALLOYS PRIVATE LIMITED  
S.F No.78/1A, 78/3A, 98/1D, 98/3A, 100 & 101 (Part),  
KURUMBAPALAYAM Village,  
Pollachi Taluk,  
Coimbatore District.

Authorising the occupier to make discharge of sewage and /or trade effluent.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This CONSENT is valid for the period ending March 31, 2029

Digitally signed by  
CHANDRASEKARAN CHANDRASEKARAN  
Date: 2022.03.28 12:10:33 +05'30'  
**District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH**

To  
The Director,

28

M/s.UNICAST ALLOYS PRIVATE LIMITED,

No. 78/1A, 78/3A, etc.,

Kurumbapalayam Village,

Achipatti Post,

Pollachi Taluk,

Coimbatore District ,

Pin: 642002

**Copy to:**

- 1.The Commissioner, POLLACHI NORTH-Panchayat Union, Pollachi Taluk, Coimbatore District .
  2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
  3. Copy submitted to the JCEE-Monitoring, Tamil Nadu Pollution Control Board, Coimbatore for favour of kind information.
  4. File
-

**SPECIAL CONDITIONS**

- 1. This consent to operate is valid for operating the facility for the manufacture of products (Col. 2) at the rate (Col. 3) mentioned below. Any change in the products and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
<b>Product Details</b>			
1.	Cast Iron & SG Iron Castings	1450	Tons/Month

- 2. This consent to operate is valid for operating the facility with the below mentioned permitted outlets for the discharge of sewage/trade effluent. Any change in the outlets and the quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Outlet No.	Description of Outlet	Maximum daily discharge in KLD	Point of disposal
<b>Effluent Type : Sewage</b>			
1.	Sewage	4.0	On Industrys own land
<b>Effluent Type : Trade Effluent</b>			

- 3. The effluent discharge shall not contain constituents in excess of the tolerance Limits as laid down hereunder.

Sl. No.	Parameters	Unit	TOLERANCE LIMITS - OUTLETS -Nos			
			Sewage		Trade Effluent	
			1			
1.	pH		5.5 to 9			
2.	Temperature	oC	-			
3.	Particle size of Suspended solids	-	-			
4.	Total Suspended Solids	mg/l	30			
5.	Total Dissolved solids (inorganic)	mg/l	-			
6.	Oil & Grease	mg/l	-			
7.	Biochemical Oxygen Demand (3 days at 27oC)	mg/l	20			
8.	Chemical Oxygen Demand	mg/l	-			
9.	Chloride (as Cl)	mg/l	-			
10.	Sulphates (as SO4)	mg/l	-			
11.	Total Residual Chlorine	mg/l	-			
12.	Ammonical Nitrogen (as N)	mg/l	-			
13.	Total Kjeldahl Nitrogen (as N)	mg/l	-			
14.	Free Ammonia (as NH3)	mg/l	-			
15.	Arsenic (as As)	mg/l	-			
16.	Mercury (as Hg)	mg/l	-			
17.	Lead (as Pb)	mg/l	-			
18.	Cadmium(as Cd)	mg/l	-			
19.	Hexavalent Chromium (as Cr+6)	mg/l	-			
20.	Total Chromium (as Cr)	mg/l	-			
21.	Copper (as Cu)	mg/l	-			
22.	Zinc (as Zn)	mg/l	-			
23.	Selenium (as Se)	mg/l	-			
24.	Nickel (as Ni)	mg/l	-			
25.	Boron (as B)	mg/l	-			
26.	Percent Sodium	%	-			
27.	Residual Sodium Carbonate	mg/l	-			
28.	Cyanide (as CN)	mg/l	-			
29.	Fluoride (as F)	mg/l	-			
30.	Dissolved Phosphates(as P)	mg/l	-			
31.	Sulphide (as S)	mg/l	-			
32.	Pesticides	mg/l	-			
33.	Phenolic Compounds (as C6H5OH)	mg/l	-			
34.	Radioactive materials a) Alpha emitters	micro curie/ml	-			
35.	Radioactive materials b). Beta emitters	micro curie/ml	-			
36.	Fecal Coliform	MPN/100ml	-			

4. All units of the sewage and Trade effluent treatment plants shall be operated efficiently and continuously so as to achieve the standards prescribed in Sl No.3 above or to achieve the zero liquid discharge of effluent as applicable.

5. The occupier shall maintain the Electro Magnetic Flow Meters/water Meters installed at the inlet of the water supply connection for each of the purposes mentioned below for assessing the quantity of water used and ensuring that such meters are easily accessible for inspection and maintenance and for other purposes of the Act.
  - a. Industrial Cooling, Spraying in mine pits or boiler feed.
  - b. Domestic purpose.
  - c. Process.
6. The occupier shall maintain the Electro Magnetic Flow Meters with computer recording arrangement for measuring the quantity of effluent generated and treated for the monitoring purposes of the Act.
7. Log book for each of the unit operations of ETP have to be maintained to reflect the working condition of ETP along with the readings of the Electro Magnetic Flow Meters installed to assess effluent quantity and the same shall be furnished for verification of the Board officials during inspection.
8. The occupier shall at his own cost get the samples of effluent/surface water/ground water collected in and around the unit by Board officials and analyzed by the TNPC Board Laboratory periodically.
9. Any upset condition in any of the plants of the factory which is, likely to result in increased effluent discharge and result in violation of the standards mentioned in Sl. No.3 above shall be reported to the Member Secretary / Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
10. The occupier shall always comply and carryout the order/directions issued by the Board in this Consent Order and from time to time without any negligence. The occupier shall be liable for action as per provisions of the Act in case of non compliance of any order/directions issued.
11. The occupier shall develop adequate width of green belt at the rate of 400 numbers of trees per Hectare.
12. The occupier shall provide and maintain rain water harvesting facilities.
13. The occupier shall ensure that there shall not be any discharge of effluent either treated or untreated into storm water drain at any point of time.
14. In the case of zero liquid discharge of effluent units, the occupier shall adhere the following conditions as laid under.
  - i). The occupier shall ensure zero liquid discharge of effluent, thereby no discharge of untreated / treated effluent on land or into any water bodies either inside or outside the premises at any point of time.
  - ii) The occupier shall operate and maintain the Zero liquid discharge treatment components comprising of Primary, Secondary and tertiary treatment systems at all times and ensure that the RO permeate/Evaporator condensate shall be recycled in the process and the final RO reject shall be disposed off with the reject management system ensuring zero liquid discharge of effluents in the premises.
  - iii) The occupier shall operate and maintain the reject management system effectively and recover the salt from the system which shall be reused in the process if reusable or shall be disposed off as ETP sludge.
  - iv) In case of failure to achieve zero discharge of effluents for any reason, the occupier shall stop its production and operations forthwith and shall be reported to the Member Secretary/Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
  - v) The occupier shall restart the production only after ascertaining that the Zero discharge treatment system can perform effectively for achieving zero discharge of effluents.

**Special Additional Conditions:**

The unit shall obtain No Objection Certificate (NOC) from the Tamil Nadu Bio Diversity Board /National Bio Diversity Authority if the unit is using any Biological resources or knowledge associated thereto as per the provisions of Biological Diversity Act 2002.

**Additional Conditions:**

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1. The unit shall treat and dispose the sewage in the Septic Tank followed by Dispersion Trench arrangement so as to satisfy the standards prescribed by the Board.
2. The unit shall ensure that no trade effluent is generated at any stage of its manufacturing activities.
3. The unit shall adopt safe and environment friendly management practices within the premises.
4. This consent order does not absolve from obtaining necessary permission / Clearance from other Authority or under other statutes as applicable.
5. The unit shall either completely reuse the dumped waste mould sand within the premises or dispose it to the Common Waste Mould Sand Reclamation unit M/s. Ammarun Enviro Guard Industries, Annur Taluk or for other beneficial uses.
6. The unit shall ensure good quality of scraps shall be used for melting activity so as to reduce emission at source during melting.
7. The unit shall not go for any Expansion activity without obtaining prior Consent of the Board.
8. The unit shall not manufacture "use and throwaway plastics" such as plastic sheets used for food wrapping, spreading on dining table etc., plastic plates, plastic coated tea cups, plastic tumbler, water pouches and packets, plastic straw, plastic carry bags and plastic flags irrespective of thickness, etc as per the G.O (Ms) No. 84, Environment & Forest Department of Tamil Nadu Government (EC.2) Notification dated 25.06.2018.
9. In case of revision of consent fee by the Government, the unit shall remit the difference in amount within one month from the date of notification, failing to remit the consent fee, this consent order will be withdrawn without any notice and further action will be initiated against the unit as per the law.
10. The unit shall comply the final orders to be issued in the Civil Appeal No. 7024 of 2021 pending in the Hon'ble Supreme Court of India, New Delhi.

CHANDRASEKARAN Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 12:12:47 +05'30'  
**District Environmental Engineer,**  
**Tamil Nadu Pollution Control Board,**  
**COIMBATORE SOUTH**

### GENERAL CONDITIONS

1. The occupier shall make an application along with the prescribed consent fee for grant of renewal of consent at least 60 days before the date of expiry of this Consent Order along with all the required particulars ensuring that there is no change in Production quantity and change in sewage/Trade effluent.
2. This Consent is issued by the Board in consideration of the particulars given in the application. Any change or alteration or deviation made in actual practice from the particulars furnished in the application will also be ground for review/variation/revocation of the Consent Order under Section 27 of the Act and to make such variation as deemed fit for the purpose of the Act.
3. The consent conditions imposed in this order shall continue in force until revoked under Section 27(2) of the Act.
4. After the issue of this order, all the 'Consent to Operate' orders issued previously under Water (Prevention and Control of Pollution) Act, 1974 as amended stands defunct.
5. The occupier shall maintain an Inspection Register in the factory so that the inspecting officer shall record the details of the observations and instructions issued to the unit at the time of inspection for adherence.
6. The occupier shall provide and maintain an alternate power supply along with separate energy meter for the Effluent Treatment Plant sufficient to ensure continuous operation of all pollution control equipments to maintain compliance.
7. The occupier shall provide all facilities to the Board officials for inspection and collection of samples in and around the factory at any time.
8. The occupier shall display the flow diagram of the sources of effluent generation and pollution control systems provided at the ETP site.
9. The solid waste such as sweepings, wastage, package, empty containers, residues, sludge including that from air pollution control equipments collected within the premises of the industrial plant shall be collected in an earmarked area and shall be disposed off properly.
10. The occupier shall collect, treat the solid wastes like food waste, green waste generated from the canteen and convert into organic compost.
11. The occupier shall segregate the Hazardous waste from other solid wastes and comply in accordance with Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008.
12. The occupier shall maintain good house-keeping within the factory premises.
13. All pipes, valves, sewers and drains shall be leak proof. Floor washings shall be admitted into the trade effluent collection system only and shall not be allowed to find their way in storm drains or open areas.
14. The occupier shall ensure that there shall not be any diversion or by-pass of trade effluent on land or into any water sources.
15. The occupier shall ensure that solar Evaporation pans shall be constructed in such a way that the bottom of the solar pan is at least 1 m above the Ground level (if applicable).
16. The occupier shall furnish the following returns in the prescribed formats to the concerned District office regularly.
  - a) Monthly water consumption returns of each of the purposes with water meter readings in Form-I on or before 5th of every month.
  - b) Yearly return on Hazardous wastes generated and accumulated for the period from 1st April to 31st March in Form-4 before the end of the subsequent 30th June of every year (if applicable).
  - c) Yearly Environmental Statement for the period from 1st April to 31st March in Form -V before the end of the subsequent 30th September of every year(if applicable).
17. If applicable, the occupier has to comply with the provisions of Public Liability Insurance Act, 1991 to provide immediate relief in the event of any hazard to human beings, other living creatures/plants and properties while handling and storage of hazardous substances.
18. The issuance of this consent does not authorize or approve the construction of any physical structures or facilities or the undertaking of any work in any natural watercourse or in Government Poromboke lands.
19. The issuance of this Consent does not convey any property right in either real personal property or any exclusive privileges, nor does it authorize any injury to private property or Government property or any invasion of personal rights nor any infringement of Central, State laws or regulation.

20. The occupier shall forth with keep the Board informed of any accident of unforeseen act or event of any poisonous, noxious or polluting matter or emissions are being discharged into stream or well or air as a result of such discharge, water or air is being polluted.
21. If due to any technological improvements or otherwise the Board is of opinion that all or any of the conditions referred to above requires variation (including the change of any treatment system, either in whole or in part) the Board shall, after giving the applicant an opportunity of being heard, vary all or any of such conditions and thereupon the applicant shall be bound to comply with the conditions as so varied.
22. In case there is any change in the constitution of the management, the occupier of the new management shall file fresh application under Water (Prevention and Control of Pollution) Act, 1974, as amended in Form-II alongwith relevant documents of change of management immediately and get the necessary amendment with renewal of consent order.
23. In case there is any change in the name of the company alone, the occupier shall inform the same with relevant documents immediately and get the necessary amendments for the change of name from the Board.
24. The occupier shall display this consent order granted to him in a prominent place for perusal of the inspecting Officers of this Board.

CHANDRASEKARAN Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 12:13:42 +05'30'  
**District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH**

Annexure - III 35



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore - 641 030.

From  
K.Selvaraj, M.Sc.,  
Assistant Director (Lab)  
Advanced Environmental Laboratory  
Tamilnadu Pollution Control Board  
No.5, Ramasamy Nagar, Kavundampalayam,  
Coimbatore - 641 030.

To  
M/s. Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part,  
Kurumbapalayam Village,  
Pollachi (Taluk),  
Coimbatore (District).

Email - aelcbe@tnpcb.gov.in

Lr.No.TNPC Bd/AD (L)/AEL - CBE/AAOS & SM/F.No.P.21/2022 - 23, Dated 19.01.2023.

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring /  
Ambient Noise Level Survey - Reg.

- Ref: 1. This office Lr.No.TNPC Bd/AD (L)/AEL-CBE/Air survey/F.No.P.21/22 -23,  
dated 27.07.2022.  
2. Your Lr.No.Nil dated 13.01.2023.  
3. Cash Receipt No.157358 dated 04.01.2023 for Rs.1,05,150/-

\*\*\*\*\*

I am sending herewith the Report of Analysis of Ambient Air Quality/ Stack Monitoring/  
Ambient Noise Level Survey conducted in the vicinity of your industry M/s. Unicast Alloys (P)  
Ltd., on 03.03.2022 & 04.03.2022 with invoice for a sum of Rs.1,05,150 /- (Rupees one lakh five  
thousand one hundred and fifty only) towards the above survey / analysis charges, and the same  
has been adjusted with the advance fees received vide reference (3) cited.

Kindly acknowledge the receipt of the report without fail.

6-8/19/23  
Assistant Director (Lab),  
AEL - TNPCB - CBE.

Encl: As above.

Copy to:

1. The District Environmental Engineer, TNPCB, Coimbatore (South) for favour of kind  
information please.
2. Copy to file.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**TEST REPORT**

**ULR-TC702523000001442P**

**Report No.95/AEL – CBE/ AAOS/2022 – 2023, Dated 19.01.2023.**

1. Name of the Industry : M/s.Unicast Alloys (P) Ltd.,
2. Address of the Industry : S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).
3. Date of Survey : 11.01.2023 & 12.01.2023.
4. Duration of Survey : PM<sub>10</sub> : 8 Hrs & PM<sub>2.5</sub> : 24Hrs
5. Category : Orange/Large
6. Test Started on : 19.01.2023.
7. Test Completed on : 19.01.2023.
8. Matrix : Ambient Air Quality

**Meteorological Conditions**

Ambient Temperature (°C)	Min	Max	Relative Humidity (%)	Min	Max
	24.0	31.0		24	49
Weather Condition	Clear Sky		Rain Fall (mm)	Nil	
Predominant Wind Direction	North East → South West		Mean Wind Speed (km/hr)	--	

**Ambient Air Quality Survey Results**

Sl. No	Location	Direction *	Distance (m) *	Height Form GL(m)	Pollutants Concentration (microgram / m <sup>3</sup> )			
					PM <sub>10</sub>	SO <sub>2</sub>	NO <sub>2</sub>	PM <sub>2.5</sub>
1	On top of scaffolding at North East corner near Main Entrance.	North East	105	2.0	51.0	9.3	16.0	-
2	On top of scaffolding near Labour Quarters.	South East	150	2.0	55.0	8.2	18.0	-
3	On top scaffolding in the Open field of Disha A Life School.	South West	210	2.0	88.0	15.0	26.0	24.0
4	On top scaffolding in the Open field of Disha A Life School.	West – South West	200	2.0	78.0	13.6	21.8	-
5	On top scaffolding in the Open field of Disha A Life School.	West – North West	135	2.0	68.0	11.0	19.0	-

**Note:-** \* With respect to major emission sources.

PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> The analytical results are restricted to the sampling period of 8hrs

PM<sub>2.5</sub> The analytical results for the sampling period of 24 hrs.

Near by unit M/s.Hitech Die Cast (P) Ltd was in operation on the day of AAQ Survey

Test Performed	Test Method
PM <sub>10</sub>	IS 5182: (Part 23) – 2006
SO <sub>2</sub>	Modified West – Gaeke / IS 5182: (Part 2) – 2001 RA: 2012
NO <sub>2</sub>	Jacobs – Hochheiser / IS 5182: (Part 6) – 2006 RA: 2012

-- End of Report --

19/1.23  
E.S

19/1/23  
D.C.S.O

19/1/23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



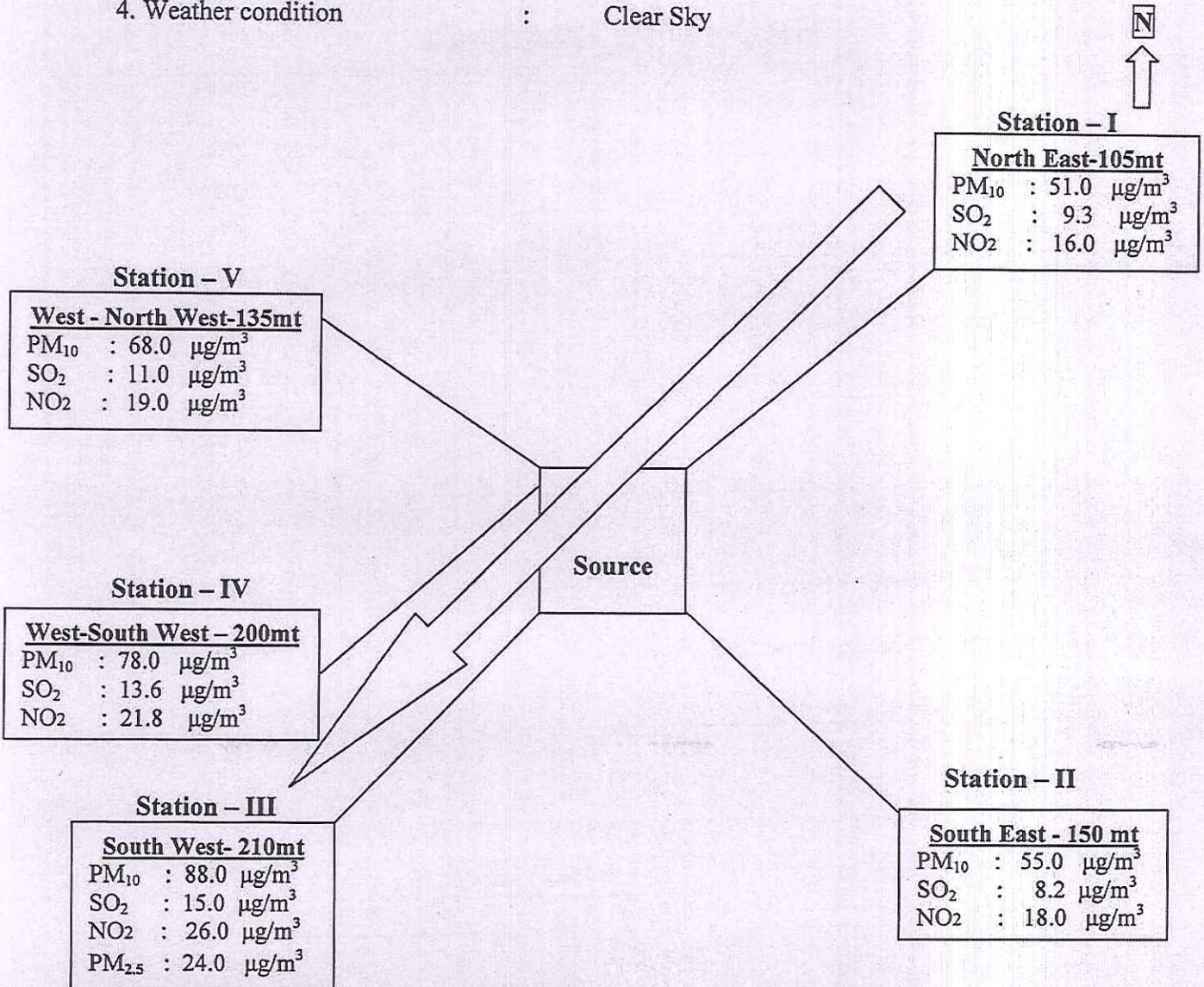
**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**AMBIENT AIR QUALITY SURVEY**

**Schematic Diagram Showing Location of Sampling**

**Report No.95/AEL – CBE/AAQ/SM/2022 – 2023, Dated 19.01.2023.**

1. Name and Address of the Industry : M/s.Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village, Pollachi (Taluk),  
Coimbatore (District).
2. Date of Survey : 11.01.2023 & 12.01.2023.
3. Predominant wind direction : North East → South West
4. Weather condition : Clear Sky



**Note:-** PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> values are expressed in µg/m<sup>3</sup> and restricted to the sampling period of 8 hrs  
PM<sub>2.5</sub> value is expressed in µg/m<sup>3</sup> for the sampling period of 24 hrs.

E.S  
19/1.23

D.C.S.O  
19/1.23

Assistant Director (Lab),  
AEL – TNPCB – CBE.  
19/1.23



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**TEST REPORT**

**ULR-TC702523000001442P**

**Report No.95/AEL – CBE/ SM/2022 – 2023, Dated 19.01.2023.**

1. Name of the Industry : M/s.Unicast Alloys (P) Ltd.,  
2. Address of the Industry : S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).  
3. Date of Survey : 11.01.2023.  
4. Test Started on : 19.01.2023.  
5. Test Completed on : 19.01.2023.  
6. Matrix : Stack Emission  
7. Type of Industry : Cast Iron & SG Iron Castings Manufacturing

**Stack Monitoring Survey Results**

Sl. No	Stack attached to	Stack Temp °C	Velocity in (m/sec)	Discharge rate in Nm <sup>3</sup> /Hour	Pollutants (mg / Nm <sup>3</sup> )		
					PM	So <sub>2</sub>	No <sub>x</sub>
1.	Induction furnace – 1.5 Tons/Hr (After Spark Arrestor, Cyclone Separator & Cassette Type Dust Collector.)	39	9.8	16,929	38.0	10.6	6.0
2.	Shot blast Machine No.2 – 0.5 Ton (After Cassette Type Dust collector]	33	11.3	4,976	85.0	-	-
3.	Shot blast Machine No.1 – 1.0 Ton (After Dust collector]	31	14.3	6,338	42.0	-	-
4.	Sand Plant (After Cyclone separator & Pulse Jet Type Dust Collector)	39	7.14	12,317	29.0	-	-
5.	Fettling Section (After Dust collector)	39	7.4	3,196	50.0	-	-

**Note:-**

Test Performed	Test Method
Particulate Matter	IS 11255: (Part 1) – 1985 (RA: 2003)

-- End of Report --

E/19.1.23  
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19/1/23  
D.C.S.O

19/1/23  
Assistant Director (Lab),  
AEL – TNPCB + CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**STACK DETAILS**

**Report No.95/AEL – CBE/SM/2022 – 2023, Dated 19.01.2023.**

1. Name and Address of the Industry: M/s.Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village, Pollachi (Taluk), Coimbatore (District).

2. Date of Survey : 11.01.2023.

Sl.No	Particulars	1	2
1.	Stack attached to	Induction Furnace	Shot blast Machine No.2
2.	Details of process stack	Melting	--
3.	Height from G Level in (m)	30.0	5.6
4.	Diameter in (m)	0.8	0.4
5.	Port hole height from Ground Level or bends or ducts in (m)	11.0	4.2
6.	Fuel Used (with % Sulphur content)	Electricity	Electricity
7.	Fuel Consumption rate per day (mention units)	-	-
8.	Stack Capacity	1.5 Tons / Hr	0.5 Ton
9.	APC Measures provided	Spark Arrestor, Cyclone Separator & Cassette Type Dust Collector	Cassette Type Dust Collector
10.	APC functional status	Working	Working
11.	Ambient temp in °K	300	301
12.	Temp of flue gas in °K	312	306
13.	Velocity of flue gas in m/sec	9.8	11.3
14.	Volume of flue gas sampled in m <sup>3</sup>	0.900	1.008
15.	Gaseous Discharge rate per Nm <sup>3</sup> /Hour	16,929	4,976

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Assistant Director (Lab),  
AEL – TNPCB – CBE.

Sl. No	Particulars	3	5	6
1.	Stack attached to	Shot blast Machine No.1	Sand Plant	Fettling Section
2.	Details of process stack	--	--	--
3.	Height from G Level in (m)	9.1	11.75	13.6
4.	Diameter in (m)	0.4	0.8	0.4
5.	Port hole height from Ground Level or bends or ducts in (m)	4.9	7.6	9.0
6.	Fuel Used (with % Sulphur content)	Electricity	Electricity	Electricity
7.	Fuel Consumption rate per day (mention units)	-	-	-
8.	Stack Capacity	1.0 Ton	-	-
9.	APC Measures provided	Dust Collector	Cyclone separator and Pulse Jet Type Dust Collector	Dust Collector
10.	APC functional status	Working	Working	Working
11.	Ambient temp in °K	303	304	303
12.	Temp of flue gas in °K	304	312	312
13.	Velocity of flue gas in m/sec	14.3	7.14	7.4
14.	Volume of flue gas sampled in m <sup>3</sup>	1.026	0.650	0.650
15.	Gaseous Discharge rate per Nm <sup>3</sup> /Hour	6,338	12,317	3,196

6/19.1.23  
E.S

APC  
19/1/23  
D.C.S.O

6-5/19/23  
Assistant Director (Lab),  
AEL - TNPCB - CBE.



**TAMILNADU POLLUTION CONTROL BOARD**

Advanced Environmental Laboratory, Coimbatore – 641 030.

**AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis**

**ULR-TC702523000001442P**

**Report No.95/AEL – CBE/ NLS/2022 – 2023, Dated 19.01.2023.**

1.	Name of the Industry	M/s.Unicast Alloys (P) Ltd.,		
2.	Address of the Industry	S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).		
3.	Date of Survey	11.01.2023.		
Category	Orange/Large	Land use Classification	--	
Type of Survey	Ambient	Time of Survey	Day Time	
Meteorological conditions	CALM			
Matrix	Sound Level			

**Logging Parameters**

Instrument Used	Larson & Davis	Serial No	824 A 2028		
Logging Interval	10 Minutes each point	Measuring Range	50-110 dB(A)		
Weighting	“ A ‘	Peak Weighting	“C”	Time Weighting	FAST
Sound Incidence	RANDOM		Time in hrs	16.30 Hrs to 17.20 Hrs.	

**Report of Noise Level Monitoring**

Sl No	Location	Distance (M)	Direction	Sound Level – dB(A)					
				L <sub>eq</sub>	L <sub>90</sub>	L <sub>50</sub>	L <sub>10</sub>	Min	Max
1	Near Main Entrance of the unit.	105	North East	57.7	56.9	57.7	59.7	55.4	61.1
2	At South East corner near Labour Quarters.	150	South East	53.6	52.9	53.3	54.2	52.1	61.9
3	In the Open field of Disha A Life School at North West Corner of the unit.	210	North West	52.5	51.3	52.1	53.8	50.3	60.4
4	In the Open field of Disha A Life School at West side of the unit.	200	West	51.5	50.3	51.3	51.9	49.5	57.7
5	In the Open field of Disha A Life School at South West corner of the unit.	135	South West	52.1	51.5	52.0	52.5	50.7	55.0

Note: L<sub>90</sub> Value refers to background noise: L<sub>50</sub> Value refers to mean noise.L<sub>10</sub> value refers to nuisance or annoyance level :L<sub>eq</sub> value is the average energy for the measured period.

-- End of Report --

Gc/19.1.23.  
E.S

D.C.S.O

Assistant Director (Lab),  
AEL – TNPCB – CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**GENERAL PARTICULARS**

**Report No.95/AEL – CBE/AAQ/SM/2022 – 2023, Dated 19.01.2023.**

Name and Address of the Industry : M/s.Uncast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village, Pollachi (Taluk), Coimbatore (District).

Date of Survey : 11.01.2023 & 12.01.2023.

Sl.No	Head of Particulars	Particulars		
1.	Process Description	Cast Iron and SG Iron Castings Manufacturing.		
2.	Emission Sources	Induction Furnace, Shot Blast Machines, Sand Plant and Fettleing Section.		
3.	Fugitive Emission Sources	Vehicle movements.		
4.	Raw Material Consumptions	Sl.No	Description	Quantity
		1	Silica Sand	5533 Kgs
		2	Bentonite Powder	2213 Kgs
		3	Gotron (Coal dust)	759 Kgs
		4	M.S.Scrap	4130 Kgs
		5	M.S.Punching	6725 Kgs
		6	Carbon Coke	190 Kgs
		7	Shell Coke	449 Kgs
		8	C.I. Borings	4300 Kgs
		9	S.G. Borings	1320 Kgs
		9	Home Returns	9490 Kgs
5.	Production Capacity as per Air Consent order No. & Date	Cast Iron and SG Iron Castings – 1450 Tons/Month. As per Air Consent order No.2205237179736 Dated 28.03.2022		
6.	Production on the day of Survey	1. S.G.Iron – 12.3 Tons 2. Grey Iron – 14.3 Tons		
7.	Air Consent Order No. Validity upto 31 <sup>st</sup> March 2029.	Air Consent order No. 2205237179736 Dated 28.03.2022 Validity upto 31.03.2029.		
8.	Details of APC measures	Spark Arrestor, Cyclone separator & Cassette type Dust Collector, Pulse jet Type Dust Collector and Dust Collector.		
9.	Functional Status of APC measures	Working		
10.	Field Observations	--		

G/19.1.23  
E.S

AP/19/123  
D.C.S.O

G. S. Srinivas  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**INFERENCE REPORT NO. 95/ AEL – CBE/ A.A.Q.S./ S.M. Dated 19.01.2023.**

1. Name of Industry : M/s.Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village, Pollachi (Taluk),  
Coimbatore (District).
2. Pollution Category : Orange/Large
3. Date of A.A.Q. Survey : 11.01.2023 & 12.01.2023
4. Predominant Wind Direction : North East → South West
5. Weather condition : Clear Sky

**STATUS OF POLLUTANTS LEVEL**

**I. AMBIENT AIR QUALITY:-**

1. Total No. of A.A.Q. stations monitored : PM<sub>10</sub>: 5 & PM<sub>2.5</sub>: 1
2. No. of A.A.Q. stations in which Pollutants  
Level exceeded the Boards standards (PM<sub>10</sub>) & PM<sub>2.5</sub> : NIL

Maximum and Minimum values of Pollutants Level observed:

Sl. No	POLLUTANT	Values in microgram/m <sup>3</sup>		BOARD'S STANDARD (As per consent order)
		Maximum	Minimum	
1.	Respirable Suspended particulate Matter: PM <sub>10</sub>	88.0	51.0	100
2.	PM <sub>2.5</sub>	24.0	-	60
	<b><u>GASEOUS POLLUTANTS:-</u></b>			
	(i) SO <sub>2</sub>	15.0	8.2	80
	(ii) NO <sub>2</sub>	26.0	16.0	80

**II. STACK MONITORING:-**

1. Total No. of Stacks Monitored : 5
2. No. of Stacks in which Pollutants level  
Exceeded the Boards standards : NIL

E.S  
19.1.23

D.C.S.O  
19/1/23

Assistant Director (Lab),  
AEL – TNPCB – CBE.  
19/1/23



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**BILL**

**Report No.95/AEL – CBE/AAQ/SM/2022 – 2023, Dated 19.01.2023.**

Bill No.	95/2022 – 2023
Date	19.01.2023.

To  
M/s.Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part,  
Kurumbapalayam Village, Pollachi (Taluk),  
Coimbatore (District).

- Ref: 1. Bd's Memo No.TNPCB/DD(L)/02031/2019 Dated 08.09.2021.G.O.(2D) No.13  
dated: 31.08.2021] (REVISED ANALYTICAL CHARGES)  
2. This office Lr.No.TNPC Bd/AD (L)/AEL-CBE/Air survey/F.No.P.21/22 –23,  
dated 27.07.2022.  
3. Your Lr.No.Nil dated 13.01.2023.  
4. Cash Receipt No.157358 dated 04.01.2023 for Rs.1,05,150/-

\*\*\*\*\*

Sl. No.	Description	Rate (Rs)	No. of Stations/Stacks	Amount (Rs)
1.	<b>SAMPLING CHARGES:</b> (i). Ambient Air Quality Monitoring (ii). Source Emission Monitoring (PM, SO <sub>2</sub> NO <sub>2</sub> etc.,) (iii).Source Emission Monitoring (PM)	3,500.00 13,100.00 9,600.00	6 1 4	21,000.00 13,100.00 38,400.00
2.	<b>ANALYTICAL CHARGES:</b> (i). Ambient Air Samples PM <sub>10</sub> , SO <sub>2</sub> , NO <sub>2</sub> (each Rs.1,050/-)..... (ii). Ambient Air Samples PM <sub>2.5</sub> (each Rs.1,050/-)..... (iii). Source Emission Samples PM, SO <sub>2</sub> , NO <sub>2</sub> (each Rs.1,050/-)..... (iv). Source Emission Samples – PM (Rs.1,050/-)	3,150.00 1,050.00 3,150.00 1,050.00	5 1 1 4	15,750.00 1,050.00 3,150.00 4,200.00
3.	<b>AMBIENT MONITORING CHARGES:</b> (i). For first 5 stations	7,000.00	-	7,000.00
4.	<b>TRANSPORATION CHARGES</b>	-		1,500.00
<b>Total</b>				<b>1,05,150.00</b>
Less: Advance – (Vide Ref. No.4)				1,05,150.00
Balance to Pay				Nil

19/1.23  
E.S

19/1/23  
D.C.S.O

19/1/23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

Category of the Industry :

ORANG  
E



CONSENT ORDER NO. 2205237163048 DATED: 28/03/2022.

PROCEEDINGS NO.F.0470CBS/OL/DEE/TNPCB/CBS/A/2022 DATED: 28/03/2022

**SUB:** Tamil Nadu Pollution Control Board –CONSENT TO OPERATE –DIRECT –M/s. HITECH DIE CAST PRIVATE LIMITED , S.F.No. 77/1, 77/2 & 101(Part), KURUMBAPALAYAM village Pollachi Taluk and Coimbatore District - Consent for operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) –Issued- Reg.

- Ref:** 1. CTO Proc. No.T1/CBE/W&A/F-115/18490&16518/92-1, Dated:25.06.1992.  
2. Latest CTO Proc. No. F.0470 CBS/OL/DEE/TNPCB/CBS/W&A/2019, Dated: 01.03.2019.  
3. Unit OCMMS application No. 37163048 for CTO–Direct, Dated: 15.02.2021.  
4. I.R No: F.0470 CBS/OL/AE/CBS/2022, Dated: 12.03.2022.  
5. Minutes of the 108th ZLCCC meeting held on 23.03.2022 (Item No. ZLCCC-108-05).

CONSENT TO OPERATE is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as “The Act”) and the rules and orders made there under to

The Director,  
M/s . HITECH DIE CAST PRIVATE LIMITED  
S.F No.77/1, 77/2 & 101(Part),  
KURUMBAPALAYAM Village,  
Pollachi Taluk,  
Coimbatore District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This CONSENT is valid for the period ending March 31, 2029

CHANDRASEKARAN Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 13:55:38 +05'30'  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH

To  
The Director,  
M/s.HITECH DIE CAST PRIVATE LIMITED,

46

No. 77/1, 77/2, 101 (Part),  
Kurumbapalayam Village,  
Achipatti Post,  
Pollachi Taluk,  
Coimbatore District,  
Pin: 642002

**Copy to:**

1. The Commissioner, POLLACHI NORTH-Panchayat Union, Pollachi Taluk, Coimbatore District .
  2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
  3. Copy submitted to the JCEE-Monitoring, Tamil Nadu Pollution Control Board, Coimbatore for favour of kind information.
  4. File
-

**SPECIAL CONDITIONS**

1. This consent to operate is valid for operating the facility for the manufacture of products (Col. 2) at the rate (Col. 3) mentioned below. Any change in the products and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
<b>Product Details</b>			
1.	Cast Iron & SG Iron Castings	1450	Tons/Month

2. This consent to operate is valid for operating the facility with the below mentioned emission/noise sources along with the control measures and/or stack. Any change in the emission source/control measures/change in stack height has to be brought to the notice of the Board and fresh consent/Amendment has to be obtained.

<b>I Point source emission with stack :</b>				
Stack No.	Point Emission Source	Air pollution Control measures	Stack height from Ground Level in m	Gaseous Discharge in Nm3/hr
01	Induction Furnace 0.75 T/Hr & 1.5 T/Hr	Advanced Fume Extraction System (Cassette Type Filters /Reverse Air System)	21.5	
02	Shot Blasting Machine 0.5 T/Batch	Bag Filters with stack	8.0	
03	Shot Blasting Machine 0.5 T/Batch	Bag Filters with stack	6.0	
04	Sand Plant 60 T/Hr	Cyclone with Bag Filter with Stack	6.0	
05	Fettling Section	Bag Filters with stack	4.0	
06	DG Set 62.5 KVA	Acoustic enclosures with stack	4.0	
<b>II Fugitive/Noise emission :</b>				
Sl. No.	Fugitive or Noise Emission sources	Type of emission	Control measures	
1.	DG Set 62.5 KVA	Noise	Acoustic Enclosure with stack	

- 3(a). The emission shall not contain constituents in excess of the tolerance limits as laid down hereunder :

Sl.	Parameter	Unit	Tolerance limits	Stacks
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**Annexure enclosed if applicable. :-**

- 3.(b) The Ambient Air in the industrial plant area shall not contain constituents in excess of the tolerance limits prescribed below.

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Sl. No.	Pollutant	Time Weighted Average	Unit	Tolerance Limits	
				Industrial, Residential, Rural and other area	Ecologically Sensitive Area (notified by Central Govt.)
1.	Sulphur Dioxide (SO <sub>2</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	40 80	30 80
3.	Particulate Matter (Size Less than 10 micro M) or PM <sub>10</sub>	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	60 100	60 100
4.	Particulate Matter (Size Less than 2.5 micro M) or PM <sub>2.5</sub>	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	40 60	40 60
5.	Ozone (O <sub>3</sub> )	Annual 24 hours	8 Hours 1 Hour	100 180	100 180
Sl. No.	Pollutant	Time Weighted Average	Unit	Tolerance Limits	
				Industrial, Residential, Rural and other area	Ecologically Sensitive Area (notified by Central Govt.)
6.	Lead (Pb)	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	0.5 1.0	0.5 1.0
7.	Carbon Monoxide (CO)	8 Hours 1 Hour	miligram/m <sup>3</sup> miligram/m <sup>3</sup>	02 04	02 04
8.	Ammonia (NH <sub>3</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> )	Annual	microgram/m <sup>3</sup>	5	5
10.	Benzo(O) Pyrene (BaP) -particulate phase only	Annual	nanogram/m <sup>3</sup>	01	01
11.	Arsenic (As)	Annual	nanogram/m <sup>3</sup>	06	06
12.	Nickel (Ni)	Annual	nanogram/m <sup>3</sup>	20	20

3(c) The Ambient Noise Level in the industrial plant area shall not exceed the limits prescribed below:

Limits in L.eq.-dB(A)	Day Time	Night Time
Residential Area	55	45

4. All units of the Air pollution control measures shall be operated efficiently and continuously so as to achieve the standards prescribed in Sl. No.3 above.
5. The occupier shall not change or alter quality or quantity or the rate of emission or replace or alter the air pollution control equipment or change the raw material or manufacturing process resulting in change in quality and/or quantity of emissions without the previous written permission of the Board.
6. The occupier shall maintain log book regarding the stack monitoring system or operation of the plant or any other particulars for each of the unit operations of air pollution control systems to reflect the working condition which shall be furnished for verification of the Board officials during inspection.
7. The occupier shall at his own cost get the samples of emission/air/noise levels collected and analyzed by the TNPC Board Laboratory once in every 6 months/once in a year/periodically for the parameters as prescribed.

8. Any upset condition in any of the plants of the factory which is likely to result in increased emissions and result in violation of the standards mentioned in Sl.No.3 shall be reported to the Member Secretary / Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
9. The occupier shall always comply and carryout the order/directions issued by the Board in this Consent Order and from time to time without any negligence. The occupier shall be liable for action as per provisions of the Act in case of non compliance of any order/directions issued.

**Special Additional Conditions:**

- i. The unit shall install the approved retrofit emission control device/equipment with at least 70% Particulate matter reduction efficiency on all DG sets with capacity of 125 KVA and above or otherwise the unit shall be shift to gas based generators within the time frame prescribed in the notification No. TNPCB/Labs/DD(L)02151/2019 dated 10.06.2020 issued by TNPCB.
- ii. The unit shall obtain No Objection Certificate (NOC) from the Tamil Nadu Bio Diversity Board /National Bio Diversity Authority if the unit is using any Biological resources or knowledge associated thereto as per the provisions of Biological Diversity Act 2002.

**Additional Conditions:**

1. The unit shall operate and maintain the APC measures such as dry Cassette filter / reverse air system with Stack attached to the Induction Furnaces fixed with interlocking system to the furnace hoods arrangement, Bag Filters with Stack attached to the Shot Blasting Machines, Cyclone separator with Pulse Jet Bag Filter and Stack attached to the Sand Plant, Bag Filters with Stack attached to the Fettling Section so as to satisfy the Emission/National Ambient Air Quality standards prescribed by the Board.
2. The unit shall satisfy the Ambient Noise Level standards prescribed by the Board.
3. The unit shall operate and maintain the online monitoring system connected to the induction furnace and connectivity to the Care Air Centre, TNPCB, Chennai.
4. The unit shall meet the particulate matter standards of 150 mg/NM3 for induction furnace.
5. The unit shall operate and maintain the Mechanical Reclamation Plant efficiently and continuously so as to recycle the entire waste sand generated from the process.
6. The unit shall continue to develop more green belt around the premises.
7. The unit shall ensure good quality of scraps shall be used for melting activity.
8. The unit shall keep good housekeeping inside and outside the factory premises.
9. The unit shall not go for any Expansion activity without obtaining prior Consent of the Board.
10. In case of revision of consent fee by the Government, the unit shall remit the difference in amount within one month from the date of notification. Failing to remit the consent fee, this consent order will be withdrawn without any notice and further action will be initiated against the unit as per law.
11. The unit shall not manufacture "use and throwaway plastics" such as plastic sheets used for food wrapping, spreading on dining table etc., plastic plates, plastic coated tea cups, plastic tumbler, water pouches and packets, plastic straw, plastic carry bags and plastic flags irrespective of thickness, etc as per the G.O (Ms)No. 84, Environment & Forest Department of Tamil Nadu Government (EC.2) Notification dated 25.06.2018.
12. The unit shall comply with the E-Waste Management Rules, 2016. E-waste as listed in Schedule-I generated by them shall be channelized through collection centre or dealer of authorized producer or dismantler or recycler or through the designated take back service provider of the producer to authorized dismantler or recycler. The unit shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the TNPCB. The unit shall file annual returns in Form-3, to the TNPCB on or before 30th day of June following the financial year.
13. The unit shall comply the final orders to be issued in the Civil Appeal No. 7066 of 2021 pending in the Hon'ble Supreme Court of India, New Delhi.

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Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 14:12:24 +05'30'  
**District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH**

### GENERAL CONDITIONS

1. The occupier shall make an application along with the prescribed consent fee for grant of renewal of consent at least 60 days before the date of expiry of this Consent Order along with all the required particulars ensuring that there is no change in production quantity and emission.
2. This Consent is given by the Board in consideration of the particulars given in the application. Any change or alteration or deviation made in actual practice from the particulars furnished, in the application will also be ground for review/variation/revocation of the Consent Order under Section 21 of the Act.
3. The conditions imposed shall continue in force until revoked under Section 21 of the Act.
4. After the issue of this order, all the 'Consent to Operate' orders issued previously under Air (Prevention and Control of Pollution) Act, 1981 as amended stands defunct.
5. The occupier shall maintain an Inspection Register in the factory so that the inspecting officer shall record the details of the observations and instructions issued to the unit at the time of inspection for adherence.
6. The occupier shall provide and maintain an alternate power supply along with separate energy meter for the Air Pollution Control measures sufficient to ensure continuous operation of all pollution control equipments to ensure compliance.
7. The occupier shall provide all facilities to the Board officials for collection of samples in and around the factory at any time.
8. The applicant shall display the flow diagram of the sources of emission and pollution control systems provided at the site.
9. The liquid effluent arising out of the operation of the air pollution control equipment shall also be treated in a manner and to the satisfaction of standards prescribed by the Board in accordance with the provisions of Water (Prevention and Control of Pollution) Act, 1974 as amended.
10. The air pollution control equipments, location of inspection chambers and sampling port holes shall be made easily accessible at all time.
11. In case of any episodal discharge of emission, the industry shall take immediate action to bring down the emission within the limits prescribed by the Board.
12. If applicable, the occupier has to comply with the provisions of Public Liability Insurance Act, 1991 to provide immediate relief in the event of any hazard to human beings, other living creatures/plants and properties while handling and storage of hazardous substances.
13. The issuance of this consent does not authorize or approve the construction of any physical structures or facilities or the undertaking of any work in any natural watercourse or in Government Poromboke lands.
14. The issuance of this Consent does not convey any property right in either real personal property or any exclusive privileges, nor does it authorize any injury to private property or Government property or any invasion of personal rights nor any infringement of Central, State laws or regulation.
15. The occupier shall forth with keep the Board informed of any accident of unforeseen act or event of any poisonous, noxious or polluting matter or emissions are being discharged into stream or well or air as a result of such discharge, water or air is being polluted.
16. If due to any technological improvements or otherwise the Board is of opinion that all or any of the conditions referred to above requires variation (including the change of any treatment system, either in whole or in part) the Board shall, after giving the applicant an opportunity of being heard, vary all or any of such conditions and thereupon the applicant shall be bound to comply with the conditions as so varied.
17. In case there is any change in the constitution of the management, the occupier of the new management shall file fresh application under Air (Prevention and Control of Pollution) Act, 1981, as amended in Form-I alongwith relevant documents of change of management immediately and get the necessary amendment with renewal of consent order.
18. In case there is any change in the name of the company alone, the occupier shall inform the same with relevant documents immediately and get the necessary amendments for the change of name from the Board.

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19. The occupier shall display this consent order granted to him in a prominent place for perusal of the inspecting Officers of this Board.

Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 14:13:19 +05'30'  
**District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH**

Category of the Industry :

ORANG  
E



CONSENT ORDER NO. 2205137163048 DATED: 28/03/2022.

PROCEEDINGS NO.F.0470CBS/OL/DEE/TNPCB/CBS/W/2022 DATED: 28/03/2022

**SUB:** Tamil Nadu Pollution Control Board –CONSENT TO OPERATE – DIRECT -M/s. HITECH DIE CAST PRIVATE LIMITED , S.F.No. 77/1, 77/2 & 101(Part), KURUMBAPALAYAM village Pollachi Taluk and Coimbatore District - Consent for the operation of the plant and discharge of sewage and/or trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act 6 of 1974) – Issued- Reg.

- Ref:** 1. CTO Proc. No.T1/CBE/W&A/F-115/18490&16518/92-1, Dated:25.06.1992.  
2. Latest CTO Proc. No. F.0470 CBS/OL/DEE/TNPCB/CBS/W&A/2019, Dated: 01.03.2019.  
3. Unit OCMMS application No. 37163048 for CTO–Direct, Dated: 15.02.2021.  
4. I.R No: F.0470 CBS/OL/AE/CBS/2022, Dated: 12.03.2022.  
5. Minutes of the 108th ZLCCC meeting held on 23.03.2022 (Item No. ZLCCC-108-05).

CONSENT TO OPERATE is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act, 6 of 1974) (hereinafter referred to as “The Act”) and the rules and orders made there under to

The Director,  
M/s . HITECH DIE CAST PRIVATE LIMITED  
S.F No.77/1, 77/2 & 101(Part),  
KURUMBAPALAYAM Village,  
Pollachi Taluk,  
Coimbatore District.

Authorising the occupier to make discharge of sewage and /or trade effluent.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This CONSENT is valid for the period ending March 31, 2029

CHANDRASEKARAN  
Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 14:15:22 +05'30'  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH

To  
The Director,

54

M/s.HITECH DIE CAST PRIVATE LIMITED,  
No. 77/1, 77/2, 101 (Part),  
Kurumbapalayam Village,  
Achipatti Post,  
Pollachi Taluk,  
Coimbatore District,  
Pin: 642002

**Copy to:**

1. The Commissioner, POLLACHI NORTH-Panchayat Union, Pollachi Taluk, Coimbatore District .
  2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
  3. Copy submitted to the JCEE-Monitoring, Tamil Nadu Pollution Control Board, Coimbatore for favour of kind information.
  4. File
-

**SPECIAL CONDITIONS**

- 1. This consent to operate is valid for operating the facility for the manufacture of products (Col. 2) at the rate (Col. 3) mentioned below. Any change in the products and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
<b>Product Details</b>			
1.	Cast Iron & SG Iron Castings	1450	Tons/Month

- 2. This consent to operate is valid for operating the facility with the below mentioned permitted outlets for the discharge of sewage/trade effluent. Any change in the outlets and the quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Outlet No.	Description of Outlet	Maximum daily discharge in KLD	Point of disposal
<b>Effluent Type : Sewage</b>			
1.	Sewage	4.8	On Industrys own land
<b>Effluent Type : Trade Effluent</b>			

- 3. The effluent discharge shall not contain constituents in excess of the tolerance Limits as laid down hereunder.

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Sl. No.	Parameters	Unit	TOLERANCE LIMITS - OUTLETS -Nos			
			Sewage		Trade Effluent	
			1			
1.	pH		5.5 to 9			
2.	Temperature	oC	-			
3.	Particle size of Suspended solids	-	-			
4.	Total Suspended Solids	mg/l	30			
5.	Total Dissolved solids (inorganic)	mg/l	-			
6.	Oil & Grease	mg/l	-			
7.	Biochemical Oxygen Demand (3 days at 27oC)	mg/l	20			
8.	Chemical Oxygen Demand	mg/l	-			
9.	Chloride (as Cl)	mg/l	-			
10.	Sulphates (as SO4)	mg/l	-			
11.	Total Residual Chlorine	mg/l	-			
12.	Ammonical Nitrogen (as N)	mg/l	-			
13.	Total Kjeldahl Nitrogen (as N)	mg/l	-			
14.	Free Ammonia (as NH3)	mg/l	-			
15.	Arsenic (as As)	mg/l	-			
16.	Mercury (as Hg)	mg/l	-			
17.	Lead (as Pb)	mg/l	-			
18.	Cadmium(as Cd)	mg/l	-			
19.	Hexavalent Chromium (as Cr+6)	mg/l	-			
20.	Total Chromium (as Cr)	mg/l	-			
21.	Copper (as Cu)	mg/l	-			
22.	Zinc (as Zn)	mg/l	-			
23.	Selenium (as Se)	mg/l	-			
24.	Nickel (as Ni)	mg/l	-			
25.	Boron (as B)	mg/l	-			
26.	Percent Sodium	%	-			
27.	Residual Sodium Carbonate	mg/l	-			
28.	Cyanide (as CN)	mg/l	-			
29.	Fluoride (as F)	mg/l	-			
30.	Dissolved Phosphates(as P)	mg/l	-			
31.	Sulphide (as S)	mg/l	-			
32.	Pesticides	mg/l	-			
33.	Phenolic Compounds (as C6H5OH)	mg/l	-			
34.	Radioactive materials a) Alpha emitters	micro curie/ml	-			
35.	Radioactive materials b). Beta emitters	micro curie/ml	-			
36.	Fecal Coliform	MPN/100ml	-			

4. All units of the sewage and Trade effluent treatment plants shall be operated efficiently and continuously so as to achieve the standards prescribed in SI No.3 above or to achieve the zero liquid discharge of effluent as applicable.

- 5. The occupier shall maintain the Electro Magnetic Flow Meters/water Meters installed at the inlet of the water supply connection for each of the purposes mentioned below for assessing the quantity of water used and ensuring that such meters are easily accessible for inspection and maintenance and for other purposes of the Act.
  - a. Industrial Cooling, Spraying in mine pits or boiler feed.
  - b. Domestic purpose.
  - c. Process.
- 6. The occupier shall maintain the Electro Magnetic Flow Meters with computer recording arrangement for measuring the quantity of effluent generated and treated for the monitoring purposes of the Act.
- 7. Log book for each of the unit operations of ETP have to be maintained to reflect the working condition of ETP along with the readings of the Electro Magnetic Flow Meters installed to assess effluent quantity and the same shall be furnished for verification of the Board officials during inspection.
- 8. The occupier shall at his own cost get the samples of effluent/surface water/ground water collected in and around the unit by Board officials and analyzed by the TNPC Board Laboratory periodically.
- 9. Any upset condition in any of the plants of the factory which is, likely to result in increased effluent discharge and result in violation of the standards mentioned in Sl. No.3 above shall be reported to the Member Secretary / Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
- 10. The occupier shall always comply and carryout the order/directions issued by the Board in this Consent Order and from time to time without any negligence. The occupier shall be liable for action as per provisions of the Act in case of non compliance of any order/directions issued.
- 11. The occupier shall develop adequate width of green belt at the rate of 400 numbers of trees per Hectare.
- 12. The occupier shall provide and maintain rain water harvesting facilities.
- 13. The occupier shall ensure that there shall not be any discharge of effluent either treated or untreated into storm water drain at any point of time.
- 14. In the case of zero liquid discharge of effluent units, the occupier shall adhere the following conditions as laid under.
  - i). The occupier shall ensure zero liquid discharge of effluent, thereby no discharge of untreated / treated effluent on land or into any water bodies either inside or outside the premises at any point of time.
  - ii) The occupier shall operate and maintain the Zero liquid discharge treatment components comprising of Primary, Secondary and tertiary treatment systems at all times and ensure that the RO permeate/Evaporator condensate shall be recycled in the process and the final RO reject shall be disposed off with the reject management system ensuring zero liquid discharge of effluents in the premises.
  - iii) The occupier shall operate and maintain the reject management system effectively and recover the salt from the system which shall be reused in the process if reusable or shall be disposed off as ETP sludge.
  - iv) In case of failure to achieve zero discharge of effluents for any reason, the occupier shall stop its production and operations forthwith and shall be reported to the Member Secretary/Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
  - v) The occupier shall restart the production only after ascertaining that the Zero discharge treatment system can perform effectively for achieving zero discharge of effluents.

**Special Additional Conditions:**

The unit shall obtain No Objection Certificate (NOC) from the Tamil Nadu Bio Diversity Board /National Bio Diversity Authority if the unit is using any Biological resources or knowledge associated thereto as per the provisions of Biological Diversity Act 2002.

**Additional Conditions:**

58

1. The unit shall treat and dispose the sewage in the Septic Tank followed by Dispersion Trench arrangement so as to satisfy the standards prescribed by the Board.
2. The unit shall ensure that no trade effluent is generated at any stage of its manufacturing activities.
3. The unit shall adopt safe and environment friendly management practices within the premises.
4. This consent order does not absolve from obtaining necessary permission / Clearance from other Authority or under other statutes as applicable.
5. The unit shall either completely reuse the dumped waste mould sand within the premises or dispose it to the Common Waste Mould Sand Reclamation unit M/s. Ammarun Enviro Guard Industries, Annur Taluk or for other beneficial uses.
6. The unit shall ensure good quality of scraps shall be used for melting activity so as to reduce emission at source during melting.
7. The unit apply and obtain the Authorization under Hazardous and Other Waste (M&TBM) Rules, 2016 as amended within a month time.
8. The unit shall not go for any Expansion activity without obtaining prior Consent of the Board.
9. The unit shall not manufacture "use and throwaway plastics" such as plastic sheets used for food wrapping, spreading on dining table etc., plastic plates, plastic coated tea cups, plastic tumbler, water pouches and packets, plastic straw, plastic carry bags and plastic flags irrespective of thickness, etc as per the G.O (Ms) No. 84, Environment & Forest Department of Tamil Nadu Government (EC.2) Notification dated 25.06.2018.
10. In case of revision of consent fee by the Government, the unit shall remit the difference in amount within one month from the date of notification, failing to remit the consent fee, this consent order will be withdrawn without any notice and further action will be initiated against the unit as per the law.
11. The unit shall comply the final orders to be issued in the Civil Appeal No. 7066 of 2021 pending in the Hon'ble Supreme Court of India, New Delhi.

Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 14:16:10 +05'30'  
**District Environmental Engineer,**  
**Tamil Nadu Pollution Control Board,**  
**COIMBATORE SOUTH**

### GENERAL CONDITIONS

1. The occupier shall make an application along with the prescribed consent fee for grant of renewal of consent at least 60 days before the date of expiry of this Consent Order along with all the required particulars ensuring that there is no change in Production quantity and change in sewage/Trade effluent.
2. This Consent is issued by the Board in consideration of the particulars given in the application. Any change or alteration or deviation made in actual practice from the particulars furnished in the application will also be ground for review/variation/revocation of the Consent Order under Section 27 of the Act and to make such variation as deemed fit for the purpose of the Act.
3. The consent conditions imposed in this order shall continue in force until revoked under Section 27(2) of the Act.
4. After the issue of this order, all the 'Consent to Operate' orders issued previously under Water (Prevention and Control of Pollution) Act, 1974 as amended stands defunct.
5. The occupier shall maintain an Inspection Register in the factory so that the inspecting officer shall record the details of the observations and instructions issued to the unit at the time of inspection for adherence.
6. The occupier shall provide and maintain an alternate power supply along with separate energy meter for the Effluent Treatment Plant sufficient to ensure continuous operation of all pollution control equipments to maintain compliance.
7. The occupier shall provide all facilities to the Board officials for inspection and collection of samples in and around the factory at any time.
8. The occupier shall display the flow diagram of the sources of effluent generation and pollution control systems provided at the ETP site.
9. The solid waste such as sweepings, wastage, package, empty containers, residues, sludge including that from air pollution control equipments collected within the premises of the industrial plant shall be collected in an earmarked area and shall be disposed off properly.
10. The occupier shall collect, treat the solid wastes like food waste, green waste generated from the canteen and convert into organic compost.
11. The occupier shall segregate the Hazardous waste from other solid wastes and comply in accordance with Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008.
12. The occupier shall maintain good house-keeping within the factory premises.
13. All pipes, valves, sewers and drains shall be leak proof. Floor washings shall be admitted into the trade effluent collection system only and shall not be allowed to find their way in storm drains or open areas.
14. The occupier shall ensure that there shall not be any diversion or by-pass of trade effluent on land or into any water sources.
15. The occupier shall ensure that solar Evaporation pans shall be constructed in such a way that the bottom of the solar pan is at least 1 m above the Ground level (if applicable).
16. The occupier shall furnish the following returns in the prescribed formats to the concerned District office regularly.
  - a) Monthly water consumption returns of each of the purposes with water meter readings in Form-I on or before 5th of every month.
  - b) Yearly return on Hazardous wastes generated and accumulated for the period from 1st April to 31st March in Form-4 before the end of the subsequent 30th June of every year (if applicable).
  - c) Yearly Environmental Statement for the period from 1st April to 31st March in Form -V before the end of the subsequent 30th September of every year(if applicable).
17. If applicable, the occupier has to comply with the provisions of Public Liability Insurance Act, 1991 to provide immediate relief in the event of any hazard to human beings, other living creatures/plants and properties while handling and storage of hazardous substances.
18. The issuance of this consent does not authorize or approve the construction of any physical structures or facilities or the undertaking of any work in any natural watercourse or in Government Poromboke lands.
19. The issuance of this Consent does not convey any property right in either real personal property or any exclusive privileges, nor does it authorize any injury to private property or Government property or any invasion of personal rights nor any infringement of Central, State laws or regulation.

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20. The occupier shall forth with keep the Board informed of any accident of unforeseen act or event of any poisonous, noxious or polluting matter or emissions are being discharged into stream or well or air as a result of such discharge, water or air is being polluted.
21. If due to any technological improvements or otherwise the Board is of opinion that all or any of the conditions referred to above requires variation (including the change of any treatment system, either in whole or in part) the Board shall, after giving the applicant an opportunity of being heard, vary all or any of such conditions and thereupon the applicant shall be bound to comply with the conditions as so varied.
22. In case there is any change in the constitution of the management, the occupier of the new management shall file fresh application under Water (Prevention and Control of Pollution) Act, 1974, as amended in Form-II alongwith relevant documents of change of management immediately and get the necessary amendment with renewal of consent order.
23. In case there is any change in the name of the company alone, the occupier shall inform the same with relevant documents immediately and get the necessary amendments for the change of name from the Board.
24. The occupier shall display this consent order granted to him in a prominent place for perusal of the inspecting Officers of this Board.

CHANDRASEKARAN Digitally signed by  
CHANDRASEKARAN  
Date: 2022.03.28 14:16:53 +05'30'  
**District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH**



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

From  
K.Selvaraj, M.Sc.,  
Assistant Director (Lab)  
Advanced Environmental Laboratory  
Tamilnadu Pollution Control Board  
No.5, Ramasamy Nagar, Kavundampalayam,  
Coimbatore – 641 030.  
Email – aelcbe@tnpcb.gov.in

To  
M/s. Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 &101part,  
Kurumbapalayam Village,  
Achipatti (Post),  
Pollachi (Taluk),  
Coimbatore (District).

Lr.No.TNPC Bd/AD (L)/AEL – CBE/AAQS & SM/F.No.P.7/2022 – 23, Dated 19.01.2023.

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring /  
Ambient Noise Level Survey – Reg.

- Ref: 1. This office Lr.No.TNPC Bd/AD (L)/AEL-CBE/Air survey/F.No.P.7/22 –23,  
dated 11.08.2022.  
2. Your Letter No.Nil, dated 13.01.2023.  
3. Cash Receipt No.157359 dated 04.01.2023 for Rs.73,200/-

\*\*\*\*\*

I am sending herewith the Report of Analysis of Ambient Air Quality / Stack Monitoring / Ambient Noise Level Survey conducted in the vicinity of your industry M/s. Hitech Die Cast Private Limited., on 12.01.2023 & 13.01.2023 with invoice for a sum of Rs.73,200 /- (Rupees seventy three thousand and two hundred only) towards the above survey / analysis charges, and the same has been adjusted with the advance fees received vide reference (3) cited.

Kindly acknowledge the receipt of the report without fail.

6/19.1.23  
  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

Encl: As above.

**Copy to:**

1. The District Environmental Engineer, TNPCB, Coimbatore (South) for favour of kind information please.
2. Copy to file.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**TEST REPORT**

**ULR-TC702523000001443P**

**Report No.96/AEL – CBE/ AAQS/2022 – 2023, Dated 19.01.2023.**

1. Name of the Industry : M/s.Hitech Die Cast (P) Ltd.,
2. Address of the Industry : S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village, Pollachi (Taluk), Coimbatore.
3. Date of Survey : 12.01.2023 & 13.01.2023.
4. Duration of Survey : PM<sub>10</sub> : 8 Hrs & PM<sub>2.5</sub> : 24Hrs
5. Category : Orange/Large
6. Test Started on : 19.01.2023.
7. Test Completed on : 19.01.2023.
8. Matrix : Ambient Air Quality

**Meteorological Conditions**

Ambient Temperature (°C)	Min	Max	Relative Humidity (%)	Min	Max
	21.0	32.0		23	63
Weather Condition	Clear Sky		Rain Fall (mm)	--	
Predominant Wind Direction	North East → South West		Mean Wind Speed (km/hr)	--	

**Ambient Air Quality Survey Results**

Sl. No	Location	Direction *	Distance (m) *	Height From GL(m)	Pollutants Concentration (microgram / m <sup>3</sup> )			
					PM <sub>10</sub>	SO <sub>2</sub>	NO <sub>2</sub>	PM <sub>2.5</sub>
1	On top of Scaffolding near Main entrance of M/s. Hitech Die cast (P) Ltd.,	North East	70	3.0	51.0	8.2	14.0	-
2	On top of Scaffolding near Worker's Rest Room Building of M/s. Hitech Die cast (P) Ltd.,	South East	110	3.0	63.0	9.5	17.2	-
3	On top of Scaffolding at South West side of Worker's Quarters of M/s.Unicast Alloys Private Ltd.,	South West	275	3.0	84.0	14.0	29.0	-
4	On top of Scaffolding at West side of the unit near Administrative office of M/s.Unicast Alloys Private Ltd.,	West	108	3.0	82.0	13.6	24.0	39.0
5	On top of Scaffolding near Main entrance of M/s.Unicast Alloys Private Ltd.,	North West	55	3.0	67.0	12.0	24.5	-

**Note:-** \* With respect to major emission sources.

PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> the analytical results are restricted to the sampling period of 8 hrs.

PM<sub>2.5</sub> the analytical results for the sampling period of 24 hrs.

Test Performed	Test Method
PM <sub>10</sub>	IS 5182: (Part 23) – 2006
SO <sub>2</sub>	Modified West – Gaeke / IS 5182: (Part 2) – 2001 RA: 2012
NO <sub>2</sub>	Jacobs – Hochheiser / IS 5182: (Part 6) – 2006 RA: 2012

-- End of Report --

19/1.23  
E.S

19/1.23  
D.C.S.O

19/1.23  
Assistant Director (Lab),  
AEL – TNPCB/ CBE.



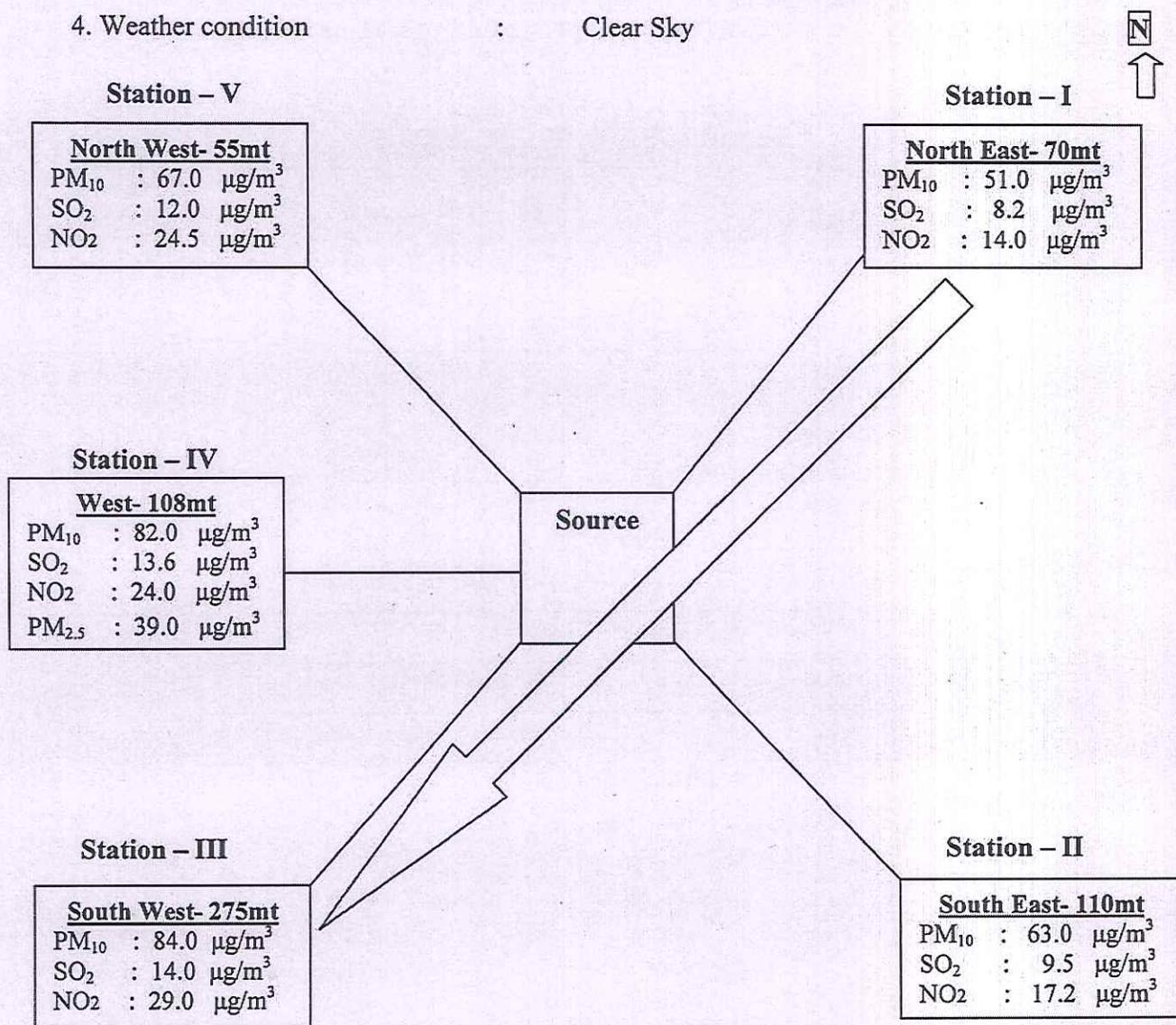
**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**AMBIENT AIR QUALITY SURVEY**

**Schematic Diagram Showing Location of Sampling**

**Report No.96/AEL – CBE/AAO/SM/2022 – 2023, Dated 19.01.2023.**

1. Name and Address of the Industry : M/s.Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).
2. Date of Survey : 04.03.2022 & 05.03.2022.
3. Predominant wind direction : North East → South West
4. Weather condition : Clear Sky



**Note:-** PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> values are expressed in  $\mu\text{g}/\text{m}^3$  and restricted to the sampling period of 8 hrs.  
PM<sub>2.5</sub> value is expressed in  $\mu\text{g}/\text{m}^3$  for the sampling period of 24 hrs.

9/19.1.23  
E.S

19/1/23  
D.C.S.O

6-8/19/23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**TEST REPORT**

**ULR-TC702523000001443P**

**Report No.96/AEL – CBE/ SM/2022 – 2023, Dated 19.01.2023.**

1. Name of the Industry : M/s.Hitech Die Cast (P) Ltd.,  
2. Address of the Industry : S.F.No.77/1, 77/2 & 101 part,  
Achipatti (Post), Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).  
3. Date of Survey : 12.01.2023.  
4. Test Started on : 19.01.2023.  
5. Test Completed on : 19.01.2023.  
6. Matrix : Stack Emission  
7. Type of Industry : Cast Iron and SG Iron Castings Manufacturing

**Stack Monitoring Survey Results**

Sl. No	Stack attached to	Stack Temp °C	Velocity in (m/ sec)	Discharge rate in Nm <sup>3</sup> /Hour	Pollutants (mg / Nm <sup>3</sup> )		
					PM	So <sub>2</sub>	No <sub>x</sub>
1.	Induction furnaces – 1.5 Tons/Hr (After Cassette type Dust Collector)	39	14.46	14,051	24.0	10.6	4.8
2.	Shot Blast Machine – II – 0.5 Ton (After Bag Filter)	38	12.05	5,220	59.0	-	-

**Note:-**

Test Performed	Test Method
Particulate Matter	IS 11255: (Part 1) – 1985 (RA: 2003)

-- End of Report --

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D.C.S.O

G. Selvaraj  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**STACK DETAILS**

**Report No.96/AEL – CBE/SM/2022 – 2023, Dated 19.01.2023.**

1. Name and Address of the Industry: M/s.Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).
2. Date of Survey : 12.01.2023.

Sl.No	Particulars	1	2
1.	Stack attached to	Induction Furnace	Shot Blast Machine
2.	Details of process stack	Melting	--
3.	Height from G Level in (m)	24.0	8.0
4.	Diameter in (m)	0.6	0.4
5.	Port hole height from Ground Level or bends or ducts in (m)	13.0	4.17
6.	Fuel Used (with % Sulphur content)	Electricity	Electricity
7.	Fuel Consumption rate per day (mention units)	-	-
8.	Stack Capacity	1.5 Tons/Hr	0.5 Ton
9.	APC Measures provided	Cassette Type Dust Collector	Bag Filter
10.	APC functional status	Working	Working
11.	Ambient temp in °K	299	301
12.	Temp of flue gas in °K	312	311
13.	Velocity of flue gas in m/sec	14.46	12.05
14.	Volume of flue gas sampled in m <sup>3</sup>	1.040	1.012
15.	Gaseous Discharge rate per Nm <sup>3</sup> /Hour	14,051	5,220

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6-80/19/1/23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis**

**ULR-TC702523000001443P**

**Report No.96/AEL – CBE/ NLS/2022 – 2023, Dated 19.01.2023.**

1.	Name of the Industry	M/s.Hitech Die Cast (P) Ltd.,		
2.	Address of the Industry	S.F.No.77/1, 77/2 & 101part, Achipatti (Post), Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).		
3.	Date of Survey	12.01.2023.		
<b>Category</b>	Orange/Large	<b>Land use Classification</b>	--	
<b>Type of Survey</b>	Ambient	<b>Time of Survey</b>	Day	
<b>Meteorological conditions</b>	CALM			
<b>Matrix</b>	Sound Level			

**Logging Parameters**

<b>Instrument Used</b>	Larson & Davis		<b>Serial No</b>	824 A 2030
<b>Logging Interval</b>	10 Minutes each point		<b>Measuring Range</b>	50-110 dB(A)
<b>Weighting</b>	“ A ‘	<b>Peak Weighting</b>	“C”	<b>Time Weighting</b> FAST
<b>Sound Incidence</b>	RANDOM		<b>Time in hrs</b>	11.25 to 12.25 Hrs.

**Report of Noise Level Monitoring**

Sl No	Location	Distance (M)	Direction	Sound Level – dB(A)					
				L <sub>eq</sub>	L <sub>90</sub>	L <sub>50</sub>	L <sub>10</sub>	Min	Max
1.	Near Administrative office building of M/s. Unicast Alloys (P) Ltd.,	108	West	62.2	61.4	62.2	62.7	60.0	63.3
2.	At Main entrance of M/s. Unicast Alloys (P) Ltd.,	55	North West	59.6	59.0	59.6	60.4	58.7	62.3
3.	Near Worker’s Quarters of M/s. Unicast Alloys (P) Ltd.,	275	South West	56.2	55.4	55.9	57.1	55.2	57.6
4.	At Main entrance of M/s. Hitech Die cast (P) Ltd.,	70	North East	60.4	57.0	60.5	63.1	54.6	64.7
5.	Near Workers Quarters of M/s. Hitech Die cast (P) Ltd.,	110	South East	57.3	56.4	57.8	61.1	54.8	62.5

**Note:** L90 Value refers to background noise: L50 Value refers to mean noise.L10 value refers to nuisance or annoyance level :Leq value is the average energy for the measured period.

-- End of Report --

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D.C.S.O

6-8/19/23  
Assistant Director (Lab),  
AEL – TNPCB/ CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**GENERAL PARTICULARS**

**Report No.96/AEL – CBE/AAQ/SM/2022 – 23, Dated 19.01.2023.**

Name and Address of the Industry : M/s.Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).

Date of Survey : 12.01.2023 & 13.01.2023.

Sl. No	Head of Particulars	Particulars																														
1.	Process Description	Cast Iron and SG Iron Castings Manufacturing.																														
2.	Emission Sources	Induction Furnace, Shot Blast Machine.																														
3.	Fugitive Emission Sources	Vehicle movements.																														
4.	Raw Material Consumptions	<table border="1"><thead><tr><th>Sl.No</th><th>Raw Materials</th><th>Quantity</th></tr></thead><tbody><tr><td>1</td><td>Silica Sand</td><td>5720 Kgs</td></tr><tr><td>2</td><td>Bentonite Powder</td><td>1650 Kgs</td></tr><tr><td>3</td><td>Gotron (Coal Dust)</td><td>700 Kgs</td></tr><tr><td>4</td><td>M.S.Scrap</td><td>360 Kgs</td></tr><tr><td>5</td><td>M.S.Punching</td><td>13490 Kgs</td></tr><tr><td>6</td><td>Carbon Coke</td><td>27 Kgs</td></tr><tr><td>7</td><td>Shell Coke</td><td>929 Kgs</td></tr><tr><td>8</td><td>C.I. Borings</td><td>450 Kgs</td></tr><tr><td>9</td><td>Home Returns</td><td>9260 Kgs</td></tr></tbody></table>	Sl.No	Raw Materials	Quantity	1	Silica Sand	5720 Kgs	2	Bentonite Powder	1650 Kgs	3	Gotron (Coal Dust)	700 Kgs	4	M.S.Scrap	360 Kgs	5	M.S.Punching	13490 Kgs	6	Carbon Coke	27 Kgs	7	Shell Coke	929 Kgs	8	C.I. Borings	450 Kgs	9	Home Returns	9260 Kgs
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7	Shell Coke	929 Kgs																														
8	C.I. Borings	450 Kgs																														
9	Home Returns	9260 Kgs																														
5.	Production Capacity as per Air Consent order No. & Date	Cast Iron and SG Iron Castings – 1450 Tons/Month. As per Air Consent order No. 2205237163048 Dated 28.03.2022.																														
6.	Production on the day of Survey	1. S.G. Iron – 22.3 Tons. 2. Grey Iron – 2.16 Tons.																														
7.	Air Consent Order No. Validity upto 31 <sup>st</sup> March 2029.	Air Consent order No. 2205237163048 Dated 28.03.2022 Validity upto 31.03.2029.																														
8.	Details of APC measures	Cassette type Dust Collector and Bag Filter																														
9.	Functional Status of APC measures	Working																														
10.	Field Observations	--																														

6/19.1.23  
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D.C.S.O

6-8/19/1/23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**INFERENCE REPORT NO. 96/ AEL – CBE/ A.A.Q.S./ S.M. Dated 19.01.2023.**

1. Name of Industry : M/s.Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).
2. Pollution Category : Orange/Large
3. Date of A.A.Q. Survey : 12.01.2023 & 13.01.2023.
4. Predominant Wind Direction : North East → South West
5. Weather condition : Clear Sky

**STATUS OF POLLUTANTS LEVEL**

**I. AMBIENT AIR QUALITY:-**

1. Total No. of A.A.Q. stations monitored : PM<sub>10</sub>: 5 Nos & PM<sub>2.5</sub>: 1 No
2. No. of A.A.Q. stations in which Pollutants  
Level exceeded the Boards standards (PM<sub>10</sub>) & PM<sub>2.5</sub> : NIL

Maximum and Minimum values of Pollutants Level observed:

Sl. No	POLLUTANT	Values in microgram/m <sup>3</sup>		BOARD'S STANDARD (As per consent order)
		Maximum	Minimum	
1.	<u>Respirable Suspended particulate Matter: PM<sub>10</sub></u>	84.0	51.0	100
2.	PM <sub>2.5</sub>	39.0	-	60
3.	<u>GASEOUS POLLUTANTS:-</u>			
	(i) SO <sub>2</sub>	14.0	8.2	80
	(ii) NO <sub>2</sub>	29.0	14.0	80

**II. STACK MONITORING:-**

1. Total No. of Stacks Monitored : 2
2. No. of Stacks in which Pollutants level  
Exceeded the Boards standards : NIL

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19/1/23  
D.C.S.O

G-80  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**BILL**

**Report No.96/AEL – CBE/AAO/SM/2022 – 2023, Dated 19.01.2023.**

Bill No.	96/2022 – 2023
Date	19.01.2023.

To

M/s.Hitech Die Cast (P) Ltd.,

S.F.No.77/1, 77/2 & 101part, Achipatti (Post), Kurumbapalayam Village,

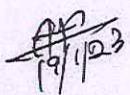
Pollachi (Taluk), Coimbatore (District).

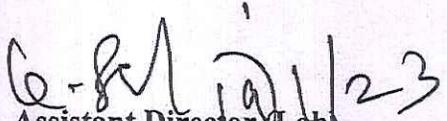
- Ref: 1. Bd's Memo No.TNPCB/DD(L)/02031/2019 Dated 08.09.2021.G.O.(2D) No.13  
dated: 31.08.2021] (REVISED ANALYTICAL CHARGES)  
2. This office Lr.No.TNPC Bd/AD (L)/AEL-CBE/Air survey/F.No.P.7/22 –23,  
dated 11.08.2022.  
3. Your Letter No.Nil, dated 13.01.2023.  
4. Cash Receipt No.157359 dated 04.01.2023 for Rs.73,200/-

\*\*\*\*\*

Sl. No.	Description	Rate (Rs)	No. of Stations/Stacks	Amount (Rs)
1.	<b>SAMPLING CHARGES:</b>			
	(i). Ambient Air Quality Monitoring	3,500.00	6	21,000.00
	(ii). Source Emission Monitoring (PM, SO <sub>2</sub> NO <sub>2</sub> etc.)	13,100.00	1	13,100.00
	(iii).Source Emission Monitoring (PM)	9,600.00	1	9,600.00
2.	<b>ANALYTICAL CHARGES:</b>			
	(i). Ambient Air Samples PM <sub>10</sub> , SO <sub>2</sub> , NO <sub>2</sub> (each Rs.1,050/-).....	3,150.00	5	15,750.00
	(ii). Ambient Air Samples PM <sub>2.5</sub> (each Rs.1,050/-).....	1,050.00	1	1,050.00
	(iii). Source Emission Samples PM, SO <sub>2</sub> , NO <sub>2</sub> (each Rs.1,050/-).....	3,150.00	1	3,150.00
	(iv). Source Emission Samples – PM (Rs.1,050/-)	1,050.00	1	1,050.00
3.	<b>AMBIENT MONITORING CHARGES:</b>			
	(i). For first 5 stations	7,000.00	-	7,000.00
4.	<b>TRANSPORATION CHARGES</b>	-		1,500.00
<b>Total</b>				<b>73,200.00</b>
Less: Advance – (Vide Ref. No.4)				73,200.00
Balance to pay				Nil

Gp/19.1.23  
E.S

  
D.C.S.O

  
Assistant Director (Lab),  
AEL – TNPCB – CBE.





**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

<p>From K.Selvaraj, M.Sc., Assistant Director (Lab) Advanced Environmental Laboratory Tamilnadu Pollution Control Board No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore – 641 030. Email – aelcbe@tnpcb.gov.in</p>	<p>To The District Environmental Engineer, Tamilnadu Pollution Control Board, Coimbatore South, Plot No.E-55A, SIDCO Industrial Estate, Pollachi Main Road, Kurichi, Coimbatore – 641 021.</p>
--	--

Lr.No.TNPCBd/AD (L)/AEL – CBE/AAQS & SM/F.No.P.21/2022 – 23, Dated 28.02.2023.

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality and Ambient Noise Level Survey – Reg.

Ref: DEE's Lr. No. DEE/TNPCB/Tech/2023, Dated: 06.02.2023.

\*\*\*\*\*

I am sending herewith the Report of Analysis of Ambient Air Quality and Ambient Noise Level Survey conducted in the vicinity of the school premises (Disha – A Life School) (3 Locations) and at upwind side (2 Locations) of the Industries of M/s. Unicast Alloys (P) Ltd., S.F No. 98/1D, 100, 101(Part) and M/s. Hi-tech Die Cast Private Ltd, S.F. No. 77/1&2, 101 (Part), Kurumbapalayam Village, Pollachi Taluk, Coimbatore District on 22.02.2023 & 23.02.2023 (24 Hours Survey) with invoice for a sum of Rs. 1,31,000/- (Rupees one lakh thirty one thousand only) towards the above survey / analysis charges. The survey was conducted at Board's Cost as per reference.

Kindly acknowledge the receipt of the report without fail.

4/1.3.23  
 Assistant Director (Lab),  
 AEL – TNPCB – CBE.

**Encl: As above.**

**Copy Submitted to:**

The Joint Chief Environmental Engineer (Monitoring), TNPCB, Coimbatore for favour of kind information please.

**Copy to: file.**



12

**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**TEST REPORT**

**ULR-TC702523000001555P**

24 Hrs Average  
Values

**Report No.107/AEL – CBE/ AAQS/2022 – 2023, Dated 28.02.2023.**

1. Name of the Industry : M/s.Unicast Alloys (P) Ltd., & M/s.Hitech Diecast (P) Ltd.,  
2. Address of the Industry : S.F.No.98/1D, 100 & 101 (Part), Kurumbapalayam Village,  
Pollachi (Taluk),Coimbatore (District).  
S.F.No.77/1&2, 101 (Part), Kurumbapalayam Village,  
Pollachi (Taluk),Coimbatore (District).  
3. Date of Survey : 22.02.2023 & 23.02.2023.  
4. Duration of Survey : 24 Hours  
5. Category : Orange/Large  
6. Test Started on : 27.02.2023.  
7. Test Completed on : 27.02.2023.  
8. Matrix : Ambient Air Quality

**Meteorological Conditions**

Ambient Temperature (°C)	Min 21.2	Max 31.9	Relative Humidity (%)	Min 30	Max 57
Weather Condition	Clear Sky		Rain Fall(mm)	Nil	
Predominant Wind Direction	North East → South West		Mean Wind Speed(km/hr)	--	

**Ambient Air Quality Survey Results**

Sl. No	Location	Direction *	Distance (m) *	Height Form GL(m)	Pollutants Concentration (microgram / m <sup>3</sup> )			
					24 Hrs Average			
					PM <sub>10</sub>	SO <sub>2</sub>	NO <sub>2</sub>	PM <sub>2.5</sub>
1	On top of scaffolding in the open field behind the M/s. Hitech Die Cast Unit near North East boundary.	North East	95	2.0	60.0	12.5	25.1	32.0
2	On top of scaffolding in the open field behind M/s. Hitech Die Cast Unit near South East boundary.	South East	133	2.0	56.0	11.2	20.6	36.0
3	On top scaffolding near ISE block belongs to Disha A Life School.	South West	500	2.0	80.0	16.8	32.4	45.0
4	On top scaffolding in the Open field belongs to Disha A Life School.	West	200	2.0	78.0	15.6	27.5	29.0
5	On top of scaffolding near admin block belongs to Disha A Life School.	North West	440	2.0	73.0	15.4	29.0	34.0

**Note:-** \* With respect to major emission sources.

The analytical results are restricted to the sampling period of 24 hrs.

Test Performed	Test Method
PM <sub>10</sub>	IS 5182: (Part 23) – 2006
SO <sub>2</sub>	Modified West – Gaeke / IS 5182: (Part 2) – 2001 RA: 2012
NO <sub>2</sub>	Jacobs – Hochheiser / IS 5182: (Part 6) – 2006 RA: 2012

-- End of Report --

*E.S*  
E.S

*D.C.S.O*  
D.C.S.O

*Assistant Director (Lab)*  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

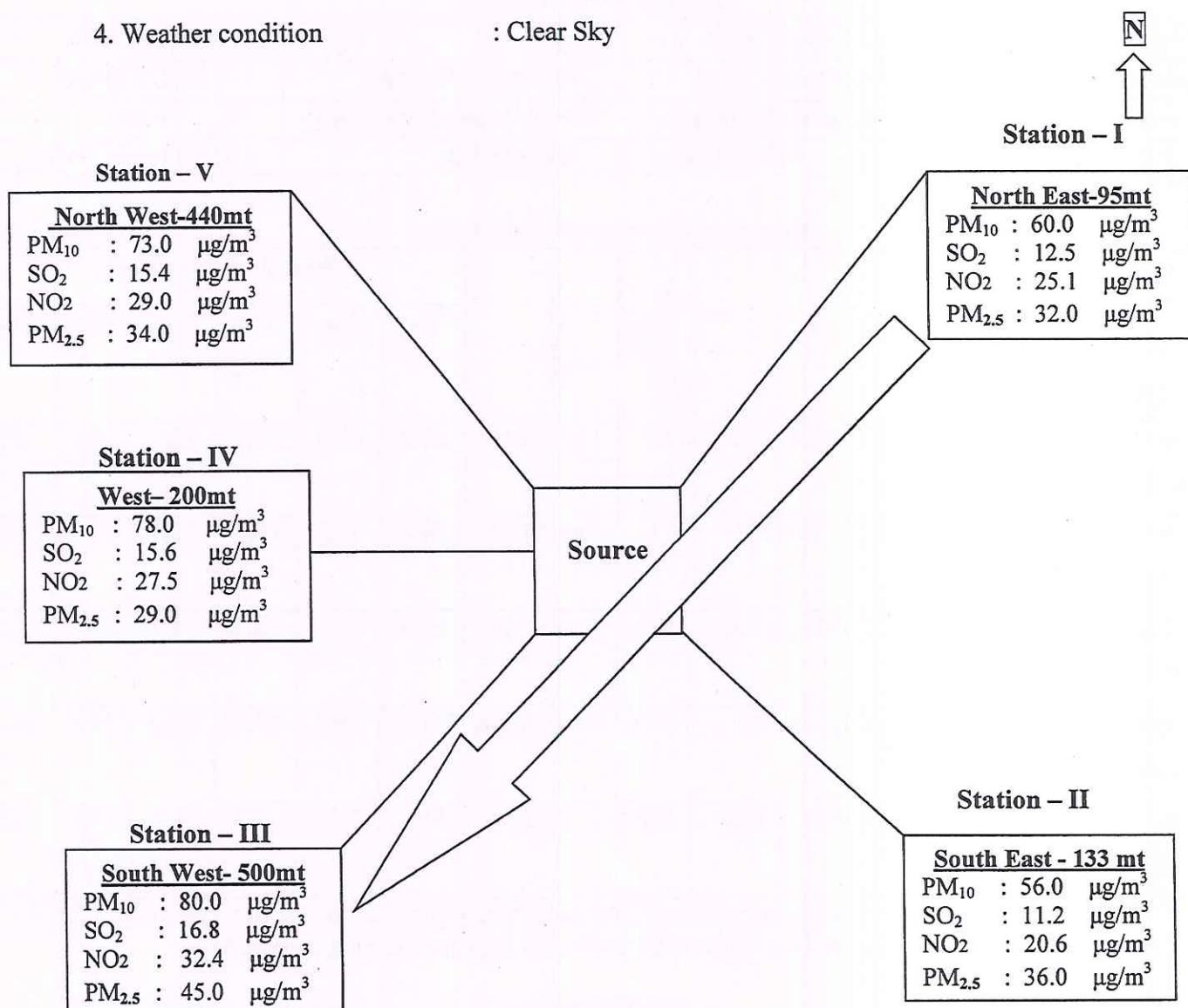
**AMBIENT AIR QUALITY SURVEY**

**24 Hrs Average Values**

**Schematic Diagram Showing Location of Sampling**

**Report No.107/AEL – CBE/AAQ/SM/2022 – 2023, Dated 28.02.2023.**

1. Name and Address of the Industry : M/s.Unicast Alloys (P) Ltd., & M/s.Hitech Diecast (P) Ltd.,  
S.F.No.98/1D, 100 & 101 (Part), Kurumbapalayam Village,  
Pollachi (Taluk),Coimbatore (District).  
S.F.No.77/1&2, 101 (Part), Kurumbapalayam Village,  
Pollachi (Taluk),Coimbatore (District).
2. Date of Survey : 22.02.2023 & 23.02.2023.
3. Predominant wind direction : North East → South West
4. Weather condition : Clear Sky



**Note:-** All the values are expressed in µg/m<sup>3</sup> and restricted to the sampling period of 24 hrs.

GK/1.3.23  
E.S

11/3/23  
D.C.S.O

6.8/10/3/23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.  
**AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis**

**ULR-TC702523000001555P**

**Report No.107/AEL – CBE/ NLS/2022 – 2023, Dated 28.02.2023.**

1.	Name of the Industry	M/s. Unicast Alloys (P) Ltd., & M/s. Hitech Diecast (P) Ltd.,		
2.	Address of the Industry	S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District). S.F.No.77/1&2, 101 (Part), Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).		
3.	Date of Survey	22.02.2023 & 23.02.2023.		
Category		Orange/Large	Land use Classification	--
Type of Survey		Ambient	Time of Survey	Day Time
Meteorological conditions		CALM		
Matrix		Sound Level		

**Logging Parameters**

Instrument Used	Larson & Davis		Serial No	824 A 2028	
Logging Interval	10 Minutes each point		Measuring Range	50-110 dB(A)	
Weighting	“ A ‘	Peak Weighting	“C”	Time Weighting	FAST
Sound Incidence	RANDOM		Time in hrs	15.00 to 16.00 Hrs.	

**Report of Noise Level Monitoring**

Sl No	Location	Distance (M)	Direction	Sound Level – dB(A)					
				L <sub>eq</sub>	L <sub>90</sub>	L <sub>50</sub>	L <sub>10</sub>	Min	Max
1	At Open field behind Hitech Die cast Pvt Ltd., (North East Boundary).	95	North East	51.2	49.9	51.2	52.1	49.6	53.7
2	At Open field behind Hitech Die cast Pvt Ltd., - South East Boundary.	133	South East	50.4	49.2	49.4	51.4	49.0	52.6
3	Near admin block belongs to Disha, A Life School.	500	North West	52.4	51.4	52.1	53.7	51.0	56.1
4	Near ISE block belongs to Disha, A Life School.	200	South West	51.2	49.6	51.0	53.0	49.2	54.0
5	In the Open field belongs to Disha, A Life School.	440	West	50.2	49.0	49.8	51.8	48.8	52.8

**Note:** L90 Value refers to background noise: L50 Value refers to mean noise. L10 value refers to nuisance or annoyance level : Leq value is the average energy for the measured period.

-- End of Report --

G/1.3.23  
E.S

AS  
13/2/23  
D.C.S.O

6-8/01/23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**GENERAL PARTICULARS**

**Report No.107/AEL – CBE/AAO/SM/2022 – 2023, Dated 28.02.2023.**

Name and Address of the Industry : M/s. Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village, Pollachi (Taluk), Coimbatore (District).

Date of Survey : 22.02.2023 & 23.02.2023.

Sl.No	Head of Particulars	Particulars				
1.	Process Description	Cast Iron and SG Iron Castings Manufacturing.				
2.	Fugitive Emission Sources	Vehicle movements.				
3.	Raw Material Consumptions	<b>Sl. No</b>	<b>Description</b>	<b>22.02.2023 - Qty</b>	<b>23.02.2023 - Qty</b>	<b>Total in Kgs</b>
		1	Silica Sand	4540	6140	10680
		2	Bentonite Powder	1702.5	2302.5	4005
		3	Gotron (Coal dust)	624.25	844.25	1468.5
		4	M.S.Scrap	6710	4215	10925
		5	M.S.Punching	1590	8460	10050
		6	Carbon Coke	289	85	374
		7	Shell Coke	124.5	539	663.5
		8	C.I. Borings	9641	5375	15026
		9	Home Returns	6425	7915	14340
4.	Production Capacity as per Air Consent order No. & Date	Cast Iron and SG Iron Castings – 1450 Tons/Month. As per Air Consent order No.2205237179736 Dated 28.03.2022				
5.	Production on the day of Survey	1. S.G.Iron – 23.65 Kgs 2. Grey Iron – 26.95 Kgs.				
6.	Air Consent Order No. Validity upto 31 <sup>st</sup> March 2029.	Air Consent order No. 2205237179736 Dated 28.03.2022 Validity upto 31.03.2029.				
7.	Details of APC measures	Spark Arrestor, Cyclone separator & Cassette type Dust Collector, and Dust Collector, Sprinklers also provided.				
8.	Functional Status of APC measures	Working				
9.	Field Observations	--				

Gp/1.3.23  
E.S

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1/3/23  
D.C.S.O

Gp/1.3.23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**GENERAL PARTICULARS**

**Report No.107/AEL – CBE/AAQ/SM/2022 – 23, Dated 28.02.2023.**

Name and Address of the Industry : M/s. Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).

Date of Survey : 22.02.2023 & 23.02.2023.

Sl. No	Head of Particulars	Particulars			
1.	Process Description	Cast Iron and SG Iron Castings Manufacturing.			
3.	Fugitive Emission Sources	Vehicle movements.			
3.	Raw Material Consumptions	Sl. No	Raw Materials	Quantity in Kgs (22.02.2023)	Quantity in Kgs (23.02.2023)
		1	Silica Sand	4828	5124
		2	Bentonite Powder	1400	1230
		3	Gotron (Coal Dust)	750	620
		4	M.S.Scrap	820	300
		5	M.S.Punching	11385	12490
		6	Carbon Coke	29	10
		7	Shell Coke	810	881
		8	C.I. Borings	750	280
		9	Home Returns	8695	8610
4.	Production Capacity as per Air Consent order No. & Date	Cast Iron and SG Iron Castings – 1450 Tons/Month. As per Air Consent order No. 2205237163048 Dated 28.03.2022.			
5.	Production on the day of Survey	1. S.G. Iron – 39.13 Kgs. 2. Grey Iron – 3.6 Kgs.			
6.	Air Consent Order No. Validity upto 31 <sup>st</sup> March 2029.	Air Consent order No. 2205237163048 Dated 28.03.2022 Validity upto 31.03.2029.			
7.	Details of APC measures	Cassette type Dust Collector and Bag Filter.			
8.	Functional Status of APC measures	Working			
9.	Field Observations	--			

Gc/1.3.23  
E.S

AS  
1/3/23  
D.C.S.O

G-8M  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**

Advanced Environmental Laboratory, Coimbatore – 641 030.

**INFERENCE REPORT NO.107/AEL – CBE/ A.A.Q.S./Dated 28.02.2023.**

1. Name of Industry : M/s. Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village, Pollachi (Taluk),  
Coimbatore (District).  
M/s. Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).
2. Pollution Category : Orange/Large.
3. Date of A.A.Q. Survey : 22.02.2023 & 23.02.2023. [24 Hours Survey]
4. Predominant Wind Direction : North East → South West
5. Weather condition : Clear Sky

**STATUS OF POLLUTANTS LEVEL**

**I. AMBIENT AIR QUALITY:-**

1. Total No. of A.A.Q. stations monitored : PM<sub>10</sub>: 5 & PM<sub>2.5</sub>: 5
2. No. of A.A.Q. stations in which Pollutants  
Level exceeded the Boards standards (PM<sub>10</sub>) & PM<sub>2.5</sub> : NIL

**Maximum and Minimum values of Pollutants Level observed:**

Sl. No	POLLUTANT	Values in microgram/m <sup>3</sup>		BOARD'S STANDARD (As per consent order)
		Maximum	Minimum	
1.	<u>Respirable Suspended particulate Matter: PM<sub>10</sub></u>	80.0	56.0	100
2.	PM <sub>2.5</sub>	45.0	29.0	60
	<b><u>GASEOUS POLLUTANTS:-</u></b>			
	(i) SO <sub>2</sub>	16.8	11.2	80
	(ii) NO <sub>2</sub>	32.4	20.6	80

E.S  
11.3.23

D.C.S.O  
11/3/23

Assistant Director (Lab),  
AEL – TNPCB – CBE.  
11/3/23



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**BILL**

**Report No.107/AEL – CBE/AAQ/SM/2022 – 2023, Dated 28.02.2023.**

Bill No.	107/2022 – 2023
Date	28.02.2023.

To  
The District Environmental Engineer,  
TamilNadu Pollution Control Board,  
Coimbatore South,  
Plot No.E-55A,  
SIDCO Industrial Estate,  
Pollachi Main Road, Kurichi,  
Coimbatore – 641 021.

- Ref: 1. Bd's Memo No.TNPCB/DD(L)/02031/2019 Dated 08.09.2021.G.O.(2D) No.13  
dated: 31.08.2021] (REVISED ANALYTICAL CHARGES)  
2. DEE's Lr. No. DEE/TNPCB/Tech/2023, Dated: 06.02.2023.

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**AT BOARD'S COST**

Sl. No.	Description	Rate (Rs)	No.of Stations/Stacks	Amount (Rs)
1.	<b>SAMPLING CHARGES:</b>			
	(i). Ambient Air Quality Monitoring	3,500.00	15 (5×3)	52,500.00
	(ii) PM <sub>2.5</sub> Monitoring	3,500.00	5	17,500.00
2.	<b>ANALYTICAL CHARGES:</b>			
	(i). Ambient Air Samples PM <sub>10</sub> , SO <sub>2</sub> , NO <sub>2</sub> (each Rs.1,050/-).....	3,150.00	15 (5×3)	47,250.00
	(ii). PM <sub>2.5</sub> Samples (each Rs.1,050/-).....	1,050.00	5	5,250.00
3.	<b>AMBIENT MONITORING CHARGES:</b>			
	(i). For first 5 stations	7,000.00	-	7,000.00
4.	<b>TRANSPORATION CHARGES</b>	-	-	1,500.00
<b>Total</b>				<b>1,31,000.00</b>

4/1.3.23  
E.S

4/1.3.23  
D.C.S.O

4/1.3.23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

Consolidated ROA of the groundwater samples collected on 09.01.2023 & 08.02.2023

Point of collection/ Parameters	Open well located at Thiru.K.A.Mahendran's agri land (S.F No. 84/9, Kurumbapalayam Village)	Open well located at Thiru.V.Ramasamy Mudaliyar's agri land (S.F No. 97, Kurumbapalayam Village)	Bore well located at Thiru.Balakrishnan's agri land (S.F No. 227, Kullakapalayam Village)	Open Well located at 10°42'15" N, 77°01'27"E near staff quarters (SC No. 332) about 250m southern sides of M/s Unicast Alloys	Open Well located at 10°46'16" N, 77°01'30"E in the coconut farm (SC No. 346-002-836) about 230m southern side of M/s Unicast Alloys	Bore Well located at 10°42'22" N, 77°01'17"E backside of PKD College building (presently ISC building) (SC No. 346-005-305) about 235 m western side of M/s Unicast Alloys	Bore Well located at 10°42'27" N, 77°01'17"E backside of KG block land in the land owned by school owner (SC No. 369) about 260m western side of M/s Unicast Alloys	Drinking water Specifications as per IS 10500: 2012	Drinking water Specifications as per IS 10500: 2012
pH	6.3	6.63	7.65	6.85	6.99	6.99	6.72	6.5-8.5	No relaxation
Total Suspended Solids (mg/l)	8	12	10	8	12	12	14	No specified standards	No specified standards
Total Dissolved Solids (mg/l)	638	542	842	610	606	972	806	500	2000
Chlorides as Cl (mg/l)	140	95	205	115	105	370	260	250	1000
Sulphate as SO <sub>4</sub> (mg/l)	180	142	151	41	52	33	70	200	400
BOD at 3 days (mg/l)	3	4	4	4	4	6	6	No specified standards	No specified standards
COD (mg/l)	24	40	40	32	40	32	48	ss specified standards	No specified standards
Total Hardness (mg/l)	-	-	-	452	496	620	540	200	600





**TAMILNADU POLLUTION CONTROL BOARD**  
**Advanced Environmental Laboratory, Coimbatore – 641 030.**

<b>From</b> K. Selvaraj, M.Sc., Assistant Director (Lab), Advanced Environmental Laboratory Tamilnadu Pollution Control Board III & IV Floor, No.5, Ramasamy Nagar, Near Fire Service Station, Kavundampalayam Coimbatore – 641 030.	<b>To</b> The District Environmental Engineer TamilNadu Pollution Control Board, Coimbatore South, Plot No.E-55A, SIDCO Industrial Estate, Pollachi Main Road, Kurchi, Coimbatore – 641 021.
--	--

Lr.No.TNPCB/AEL-CBE/AD(L)/ROA/2438 to 2441/2022 – 23, dated 14.02.2023.

Sir,

Sub: Analysis of Water/Effluent sample – Report of Analysis furnished – Reg.

Ref: 1. Bd's Memo No.TNPCB/DD(L)/02031/2019 Dated 08.09.2021.

[G.O.(2D) No.13 dated: 31.08.2021]

2. Your Letter No.DEE/TNPCBd/CBS/ROA/2023, dated 08.02.2023.

3. T.O.Ack.No.01659 dated 09.02.2023.

4. T.O. Invoice No.2438 to 2441/2022 – 23 dated 14.02.2023.

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Please find enclosed herewith the Report of Analysis in duplicate for each code number of the effluent/water sample detailed below for onward transmission to the Industries concerned and Board office along with bill in duplicate. It is requested that the bill may be duly certified as per the Board's Circular cited in reference (1) and a copy of the same may be sent to this Laboratory for further necessary action.

Sample DEE Code Number : NR224/CBS/2023, NR225/CBS/2023,  
NR226/CBS/2023, NR227/CBS/2023.

Date of Receipt : 09.02.2023.

Kindly acknowledge the receipt of the Report of Analysis with bill.

Ek/16 2.23  
E.S

#16  
16/2/23  
D.C.S.O

6-16/2/23  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

Encl:- As stated above.



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**TAMILNADU POLLUTION CONTROL BOARD**  
**Advanced Environmental Laboratory, Coimbatore – 641 030.**

**REPORT OF ANALYSIS**

**ULR-TC702523000001521F**

**Report No** : 2438, 2439.

**Report Date** : 14.02.2023.

**Analysis starting Date** : 09.02.2023.

**Analysis Completion date** : 14.02.2023.

**Code No & Point of Collection**

**Date of Collection** : 08.02.2023.

**1. NR224/CBS/2023** – Open Well located at 10°42'15"N,  
77°01'27"E near staff quarters (SC No. 332) about 250m

**Date of Receipt** : 09.02.2023.

Southern side of M/s. Unicast Alloys. [Untreated]

**Sample Condition** : Sealed

**Sample Quantity** : 2.5 Litres

**2. NR225/CBS/2023** – Open Well located at 10°46'16"N,  
77°01'30" E in the coconut farm (SC No. 346-002-836)

**Sample Collected and**

about 230 m Southern side of M/s. Unicast Alloys.

**Requested by**

:Er. N. Rajkumar, AEE.,

O/o.The District Env.Engineer,

Plot No.E-55A,

Pollachi Main Road, Kurichi,

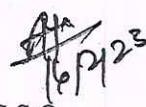
SIDCO Industrial Estate,

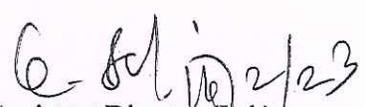
Coimbatore – 641 021.

[Untreated].

Sl.No	Parameters	Test Method	Unit	Sample-1 NR224/CBS/ 2023	Sample-2 NR225/CBS/ 2023
1	pH @ 25° C	APHA 23rd Edi.2017 4500 – H <sup>+</sup>	---	6.85	6.99
2	Total Suspended Solids	APHA 23rd Edi. 2017 – 2540 – D	mg/l	8	12
3	Total Dissolved Solids	APHA 23rd Edi. 2017 – 2540 – C	mg/l	610	606
4	Chlorides as Cl	APHA 23rd Edi. 2017 – 4500 – Cl-B	mg/l	115	105
5	Sulphate as SO <sub>4</sub>	APHA 23rd Edi. 2017 – 4500 – E	mg/l	41	52
6	BOD for 3 days @ 27°C	IS 3025 – 1993, Reaff – 2009	mg/l	4	4
7	COD	APHA 23rd Edi.2017 – 5220 - B	mg/l	32	40
8	Total Hardness	APHA 23rd Edi.2017 – 2340 – C	mg/l	452	496

6/16.2.23  
E.S

  
D.C.S.O

  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

The test result furnished relate to the sample received. The test report shall not be reproduced anywhere except in full without the written approval of Laboratory

**3<sup>rd</sup> & 4<sup>th</sup> Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore – 641 030.**

**Telephone: 0422 – 2440174, Email: [aelcbe@tnpcb.gov.in](mailto:aelcbe@tnpcb.gov.in).**



**TAMILNADU POLLUTION CONTROL BOARD**  
**Advanced Environmental Laboratory, Coimbatore – 641 030.**

**REPORT OF ANALYSIS**

**ULR-TC702523000001521F**

**Report No : 2440, 2441.**

**Report Date : 14.02.2023.**

Analysis starting Date : 09.02.2023.

Analysis Completion date : 14.02.2023.

Code No & Point of Collection

Date of Collection : 08.02.2023.

**3. NR226/CBS/2023** – Bore Well located at 10°42'22"N, 77°01'17"E backside of PKD College building (presently ISC building) (SC No. 346-005-305) about 235 m western side of M/s. Unicast Alloys. [Untreated]

Date of Receipt : 09.02.2023.

Sample Condition : Sealed

Sample Quantity : 2.5 Litres

Sample Collected and

**4. NR227/CBS/2023** – Bore Well located at 10°42'27"N, 77°01'17"E backside of KG block land in the land owned by school owner (SC No.369) about 260 m western side of M/s. Unicast Alloys [Untreated].

Requested by :Er. N. Rajkumar, AEE.,  
 O/o.The District Env.Engineer,  
 Plot No.E-55A,  
 Pollachi Main Road, Kurichi,  
 SIDCO Industrial Estate,  
 Coimbatore – 641 021.

Sl.No	Parameters	Test Method	Unit	Sample-3 NR226/CBS/ 2023	Sample-4 NR227/CBS/ 2023
1	pH @ 25° C	APHA 23rd Edi.2017 4500 – H <sup>+</sup>	---	6.99	6.72
2	Total Suspended Solids	APHA 23rd Edi. 2017 – 2540 – D	mg/l	12	14
3	Total Dissolved Solids	APHA 23rd Edi. 2017 – 2540 – C	mg/l	972	806
4	Chlorides as Cl	APHA 23rd Edi. 2017 – 4500 – Cl-B	mg/l	370	260
5	Sulphate as SO <sub>4</sub>	APHA 23rd Edi. 2017 – 4500 – E	mg/l	33	70
6	BOD for 3 days @ 27°C	IS 3025 – 1993, Reaff – 2009	mg/l	6	6
7	COD	APHA 23rd Edi.2017 – 5220 - B	mg/l	32	48
8	Total Hardness	APHA 23rd Edi.2017 – 2340 – C	mg/l	620	540

4/16.2.23  
 E.S

4/16/23  
 D.C.S.O

4/16/23  
 Assistant Director (Lab),  
 AEL – TNPCB – CBE.

The test result furnished relate to the sample received. The test report shall not be reproduced anywhere except in full without the written approval of Laboratory  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore – 641 030.**  
**Telephone: 0422 – 2440174, Email: [aelcbe@tnpcb.gov.in](mailto:aelcbe@tnpcb.gov.in).**

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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**INVOICE**  
**Board's Cost**

To:  
The District Environmental Engineer,  
Tamilnadu Pollution Control Board South,  
Coimbatore – 641 021.

Invoice No : 2438 to 2441/2022-23  
Date : 14.02.2023.

- Ref: (1) Effluent/Sewage sample collected and sent by the office of DEE/ TNPCB/ Coimbatore South.
- (2) Your Lr.No. DEE/TNPCBd/CBS/ROA/2022, dated 08.02.2023.
- (3) Sample Receipt – Acknowledgement slip No.01659 dated 09.02.2023.
- (4) Report No. 2438 to 2441/AEL/CBE/2022 – 2023 Dated 14.02.2023.

Serial No.	Charges	DEE Sample number	No. of Samples	Rate (Rupees)	Amount (Rupees)
1	Analytical charges	NR224/CBS/2023,	Four	2770×4	11080.00
2	Sampling charges	NR225/CBS/2023,		960×1	960.00
		NR226/CBS/2023,		440×3	1320.00
		NR227/CBS/2023.			
Total					13360.00

Amount claimed Rs.13,360/- (Rupees thirteen thousand three hundred and sixty only).

Copy to file.

9c/16.2.23  
E.S

D.C.S.O

Assistant Director (Lab),  
AEL – TNPCB – CBE.

**CERTIFICATE**

- 1). Certified that the analytical charges claimed in the invoice over leaf has been fully Realized at the office of the District Environmental Engineer, Tamil Nadu Pollution Control Board, Coimbatore as following:

Cash Receipt No.	
Date	
Amount	Rs.

District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Coimbatore.

To:  
The Assistant Director (Lab),  
Advanced Environmental Laboratory,  
Tamil Nadu Pollution Control Board,  
Coimbatore.



**TAMILNADU POLLUTION CONTROL BOARD**  
**Advanced Environmental Laboratory, Coimbatore – 641 030.**

From	To
K.Selvaraj. M.Sc., Assistant Director (Lab), Advanced Environmental Laboratory Tamilnadu Pollution Control Board III & IV Floor, No.5. Ramasamy Nagar, Near Fire Service Station, Kavundampalayam Coimbatore – 641 030.	The District Environmental Engineer TamilNadu Pollution Control Board, Coimbatore South, Plot No.E-55A, SIDCO Industrial Estate, Pollachi Main Road, Kurchi, Coimbatore – 641 021.

Lr.No.TNPCB/AEL-CBE/AD(L)/ROA/2197 to 2199/2022 – 23. dated 19.01.2023.

Sir,

Sub: Analysis of Water/Effluent sample – Report of Analysis furnished – Reg.

Ref: 1. Bd's Memo No.TNPCB/DD(L)/02031/2019 Dated 08.09.2021.

[G.O.(2D) No.13 dated: 31.08.2021]

2. Your Letter No.DEE/TNPCBd/CBS /ROA/2022, dated 09.01.2023.
3. T.O.Ack.No.01629 dated 10.01.2023.
4. T.O. Invoice No.2197 to 2199/2022 – 23 dated 19.01.2023.

-----

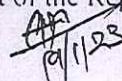
Please find enclosed herewith the Report of Analysis in duplicate for each code number of the effluent/water sample detailed below for onward transmission to the Industries concerned and Board office along with bill in duplicate. It is requested that the bill may be duly certified as per the Board's Circular cited in reference (1) and a copy of the same may be sent to this Laboratory for further necessary action.

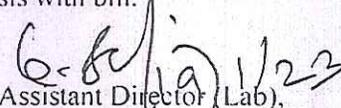
Sample DEE Code Number : NR193/CBS/2023, NR194/CBS/2023,  
NR195/CBS/2023.

Date of Receipt : 10.01.2023.

Kindly acknowledge the receipt of the Report of Analysis with bill.

  
E.S.

  
D.C.S.O

  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

Encl:- As stated above.



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**TAMILNADU POLLUTION CONTROL BOARD**  
**Advanced Environmental Laboratory, Coimbatore – 641 030.**

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**REPORT OF ANALYSIS**

---

**ULR-TC70252200001441F**

**Report No** : 2197, 2198, 2199.

**Report Date** : 19.01.2023.

Analysis starting Date : 10.01.2023.

Analysis Completion date : 19.01.2023.

Code No & Point of Collection

Date of Collection : 09.01.2023.

1. NR193/CBS/2023 – Sample collected from the  
Open Well located at Thiru. K. A. Mahendran's agri land  
(S.F.No.84/9, Kurumbapalayam Village) [Untreated]

Date of Receipt : 10.01.2023.

Sample Condition : Scaled

Sample Quantity : 2.5 Litres

2. NR194/CBS/2023 – Sample collected from the Open  
Well Located at Thiru. V. Ramasamy Mudaliyar's  
Agri land (S.F. No.97, Kurumbapalayam Village [Untreated]

Sample Collected and

Requested by : Er. N. Rajkumar, AEE.,

O/σ.The District Env.Engineer

Plot No.E-55A,

Pollachi Main Road, Kurichi,

SIDCO Industrial Estate,

Coimbatore – 641 021.

3. NR195/CBS/2023 – Sample collected from the Bore well  
Located at Thiru. Balakrishnan's agri land (S.F. No.227,  
Kullakapalayam Village) [Untreated]

Sl. No	Parameters	Test Method	Unit	Sample-1 NR193/CBS /2023	Sample-2 NR194/CBS /2023	Sample-3 NR195/CBS /2023
1	pH @ 25° C	APHA 23rd Edi.2017 4500 – H'	---	6.30	6.63	7.65
2	Total Suspended Solids	APHA 23rd Edi. 2017 – 2540 – D	mg/l	8	12	10
3	Total Dissolved Solids	APHA 23rd Edi. 2017 – 2540 – C	mg/l	638	542	842
4	Chlorides as Cl	APHA 23rd Edi. 2017 – 4500 – Cl-B	mg/l	140	95	205
5	Sulphate as SO <sub>4</sub>	APHA 23rd Edi. 2017 – 4500 – E	mg/l	180	142	151
6	BOD for 3 days @ 27°C	IS 3025 – 1993. Reaff – 2009	mg/l	3	4	4
7	COD	APHA 23rd Edi.2017 – 5220 - B	mg/l	24	40	40

E.S.

D.C.S.O

Assistant Director (Lab),  
AEL – TNPCB – CBE.

The test result furnished relate to the sample received. The test report shall not be reproduced anywhere except in full without the written approval of Laboratory.  
**3rd & 4th Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore – 641 030.**  
**Telephone: 0422 – 2440174, Email: aelcbe@tnpcb.gov.in.**



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**INVOICE**  
**Board's Cost**

To:  
The District Environmental Engineer,  
Tamilnadu Pollution Control Board South,  
Coimbatore – 641 021.

Invoice No : 2197 to 2199/2022-23

Date : 19.01.2023.

- Ref: (1) Effluent/Sewage sample collected and sent by the office of DEE/ TNPCB/ Coimbatore South.
- (2) Your Lr.No. DEE/TNPCBd/CBS/ROA/2022, dated 09.01.2023.
- (3) Sample Receipt – Acknowledgement slip No.01629 dated 10.01.2023.
- (4) Report No. 2197 to 2199/AEL/CBE/2022 – 2023 Dated 19.01.2023.

Serial No.	Charges	DEE Sample number	No. of Samples	Rate (Rupees)	Amount (Rupees)
1	Analytical charges	NR193/CBS/2023,	Three	2590×3	7770.00
2	Sampling charges	NR194/CBS/2023,		960×1	960.00
		NR195/CBS/2023.		440×2	880.00
Total					<b>9610.00</b>

Amount claimed Rs.9,610/- (Rupees nine thousand six hundred and ten only).

Copy to file.

E.S. 19/1/23

19/1/23  
D.C.S.O

Assistant Director (Lab).  
AEL – TNPCB – CBE.

**CERTIFICATE**

- 1). Certified that the analytical charges claimed in the invoice over leaf has been fully Realized at the office of the District Environmental Engineer, Tamil Nadu Pollution Control Board, Coimbatore as following:

Cash Receipt No.	
Date	
Amount	Rs.

District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Coimbatore.

To:  
The Assistant Director (Lab),  
Advanced Environmental Laboratory,  
Tamil Nadu Pollution Control Board,  
Coimbatore.



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Annexure - IX

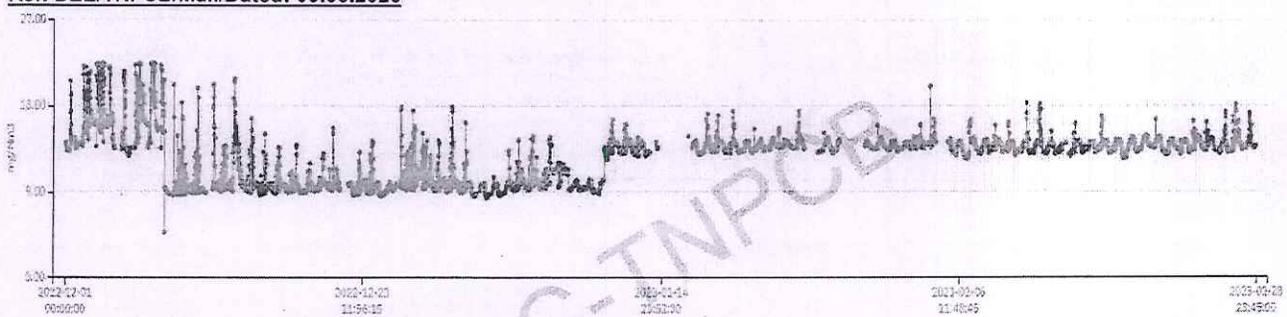


TAMIL NADU POLLUTION CONTROL BOARD  
CARE AIR CENTRE

M/s. Unicast Alloys, Coimbatore  
Data Period: - 01.12.2022 to 28.02.2023 (3 months)  
Ref: DEE/TNPCB/Mail/Dated: 09.03.2023

Source Monitoring

Service Provider: - GLens



Unicast Alloy\_PM

Sl.no	Stack Type	Parameter Name	Standard	Unit	No. of Exceedance (15 Min)	Range (Min-Max)	Compliance Level (Exceedance by > average 25% of 15 minutes)				Remarks
							Yellow (8 Times per Day)	Orange (30 Days Moving Period)	Red (30 Days Moving Period)	Purple (30 Days Moving Period)	
1	Boiler	Unicast Alloy_PM	150	mg/Nm3	No Exceedance	Nil	Nil	Nil	Nil	Nil	-

\*Advisory Note - Lr.No.TNPCB/CAC/04577/2016/2023, Dt: 20.02.2023.  
> Data Validated in Care Air Centre on 09.03.2023.

S. Bala  
09/03/23  
CSO(CAC)

90

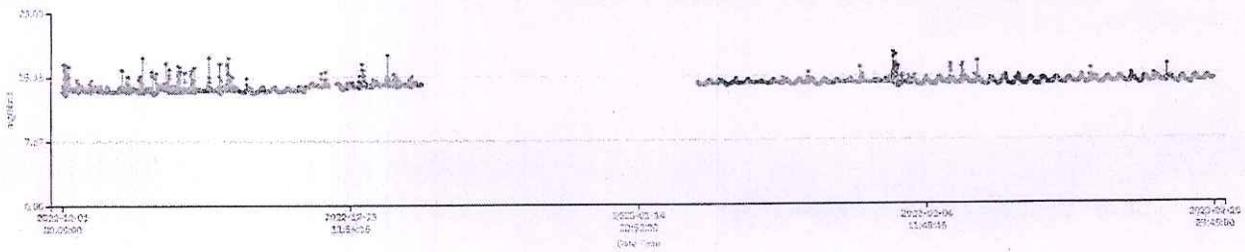


TAMIL NADU POLLUTION CONTROL BOARD  
CARE AIR CENTRE

M/s. Hitech Die Cast Private Limited, Coimbatore  
Data Period: - 01.12.2022 to 28.02.2023 (3 months)  
Ref: DEE/TNPCB/Mail/Dated: 09.03.2023

Source Monitoring

Service Provider: - GLens



HITECH\_DIE-PM

Sl.no	Parameter Name	Standard	Unit	No. of Exceedance (15 Min)	Range (Min-Max)	Compliance Level (Exceedance by > average 25% of 15 minutes)				Remarks
						Yellow alerts (3 Times per Day)	Orange - 30 yellow alerts (30 Days Moving Period)	Red - 72 yellow alerts (30 Days Moving Period)	Purple - more than one red alerts (30 Days Moving Period)	
1	Unicast Alloy_PM	150	mg/Nm3	No Exceedance	Nil	Nil	Nil	Nil	Nil	Data not Received from 28.12.2022 to 19.01.2023

\*Advisory Note - Lr.No.TNPCB/CAC/04577/2016/2023, Dt: 20.02.2023.  
Data Validated in Care Air Centre on 09.03.2023.

S. Bala  
10/03/23  
CSO(CAC)



**DISHA**  
A Life School

02 February 2023

**ICSE & ISC Syllabus**

To

Kind Attn: Mr. Saravanakumar, M.E.,  
DEE  
TNPCCB  
Tiruppur North

Dear Sir,

Kindly make a note of the current status of the pollution from Unicast Alloys Pvt Ltd and Hi-Tech die cast:-

1. Wind direction is now towards the school side (North east).
2. Minute dust particles gets deposited inside the school campus and the school building.
3. Pungent smell from the factories now and then creates nauseated feeling.
4. Dumping of dust particles in the nearby land pollutes the water bodies.

Kindly do the needful to settle the issues at the earliest.

Thanks, Regards

*N. Krishna Kumar*  
N. Krishna Kumar  
General Manager



Encl:- Recent Photographs

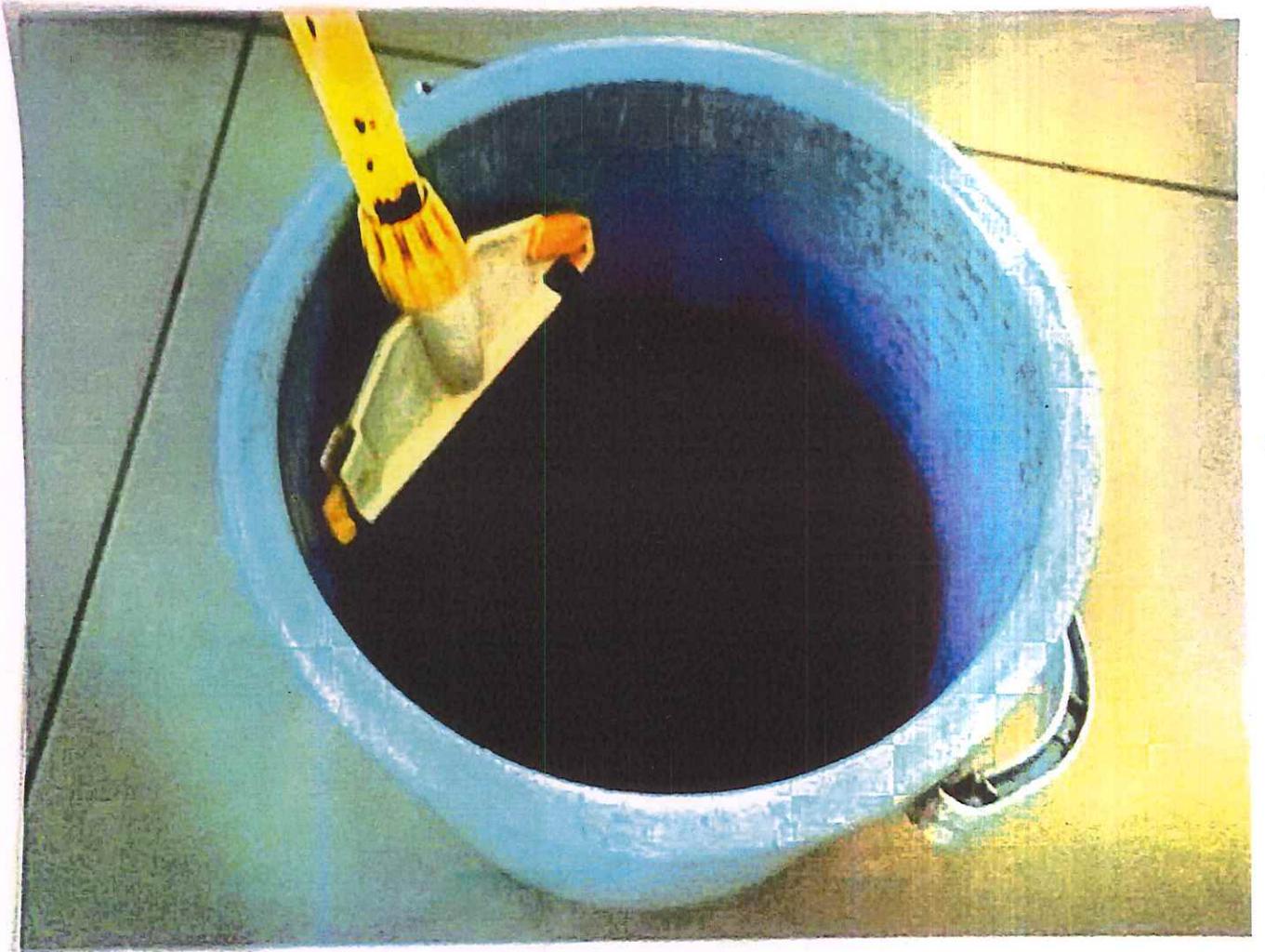
Kullakkapalayam Pirivu, Achipatti Post, Pollachi 642-002

T: 04259-259161, 259122 M: 95249 81118 E: office@dishalifeschool.com W: www.dishalifeschool.com

Affiliated to the Council for the Indian School Certificate Examinations, New Delhi - 110 119.

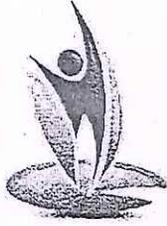
Vide Code No.: TN 072/2015. Dated 28 September 2015

Date	Particulars	Debit	Credit
1912	To Balance		100.00
1913	By Cash	50.00	
1914	By Cash	75.00	
1915	By Cash	100.00	
1916	By Cash	125.00	
1917	By Cash	150.00	
1918	By Cash	175.00	
1919	By Cash	200.00	
1920	By Cash	225.00	
1921	By Cash	250.00	
1922	By Cash	275.00	
1923	By Cash	300.00	
1924	By Cash	325.00	



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**DISHA**  
A Life School

ICSE & ISC Syllabus

Tuesday, 28 February 2023

To  
Mr.M.Saravanakumar M.E.,  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Tiruppur (North),  
II Floor, Kumaran Commercial Complex,  
Kumaran Road, Tiruppur - 641 601.

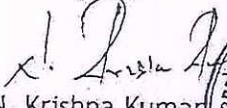
Respected Sir,

This is to bring to your kind notice that the TNPCB has conducted AAQ and ANL survey on 22.02.2023 and 23.02.2023 (2.00 p.m. to 2.00 p.m.) at our school premises. As the company were aware of the survey timings, they did not fully operate the company. Once the survey was completed the company started functioning as usual creating pollution inside the campus.

It was very evident that during the time of survey, loads of water tank were brought in and sprinkled over the dust to arrest the same which is not the usual practice of the company. Kindly look in to this matter and do the needful.

Note: A set of pictures are enclosed showing the current situation of our school corridor.

Thanks, Regards

  
N. Krishna Kumar  
General Manager



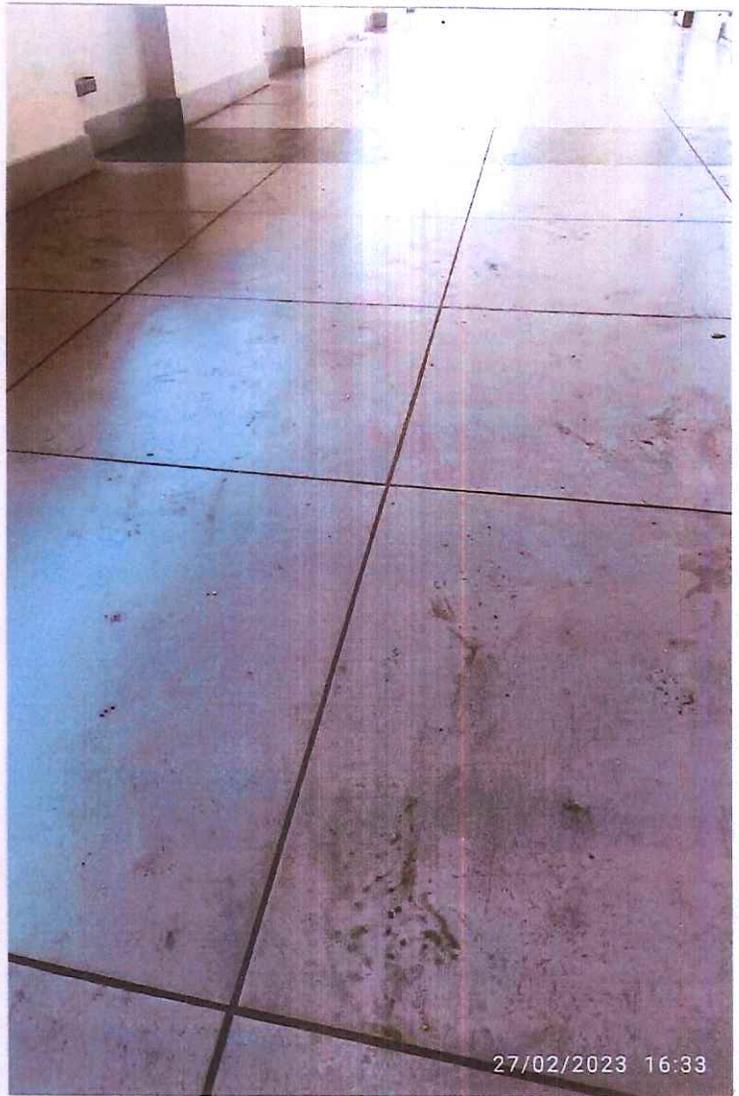
Kullakkapalayam Pirivu, Achipatti Post, Pollachi 642-002  
M: 95249 81118 | 94885 20118 E: office@dishalifeschool.com W: www.dishalifeschool.com

Affiliated to the Council for the Indian School Certificate Examinations, New Delhi - 110 119.  
Vide Code No.: TN 072/2015. Dated 28 September 2015

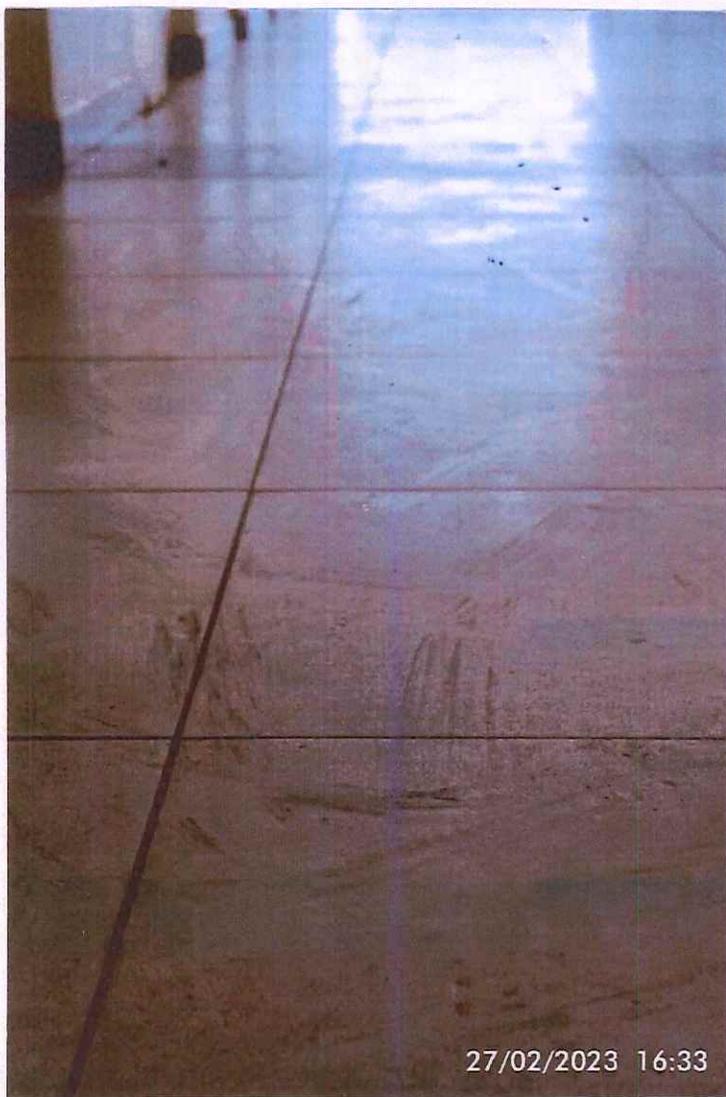




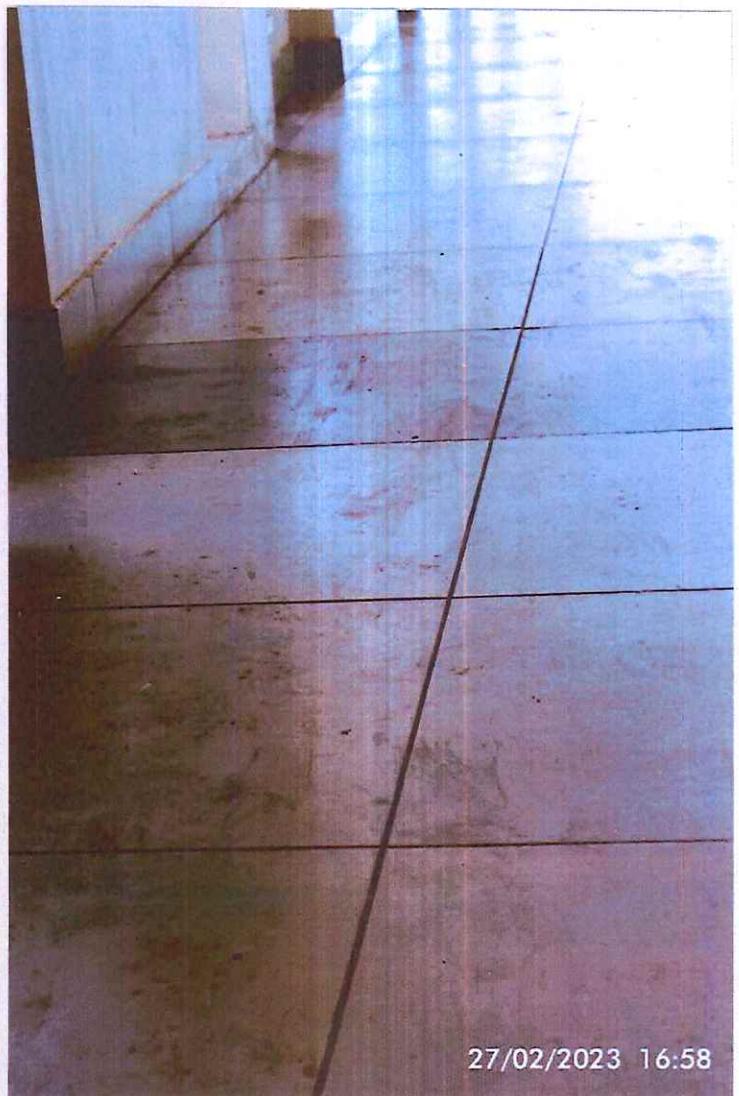
27/02/2023 16:34



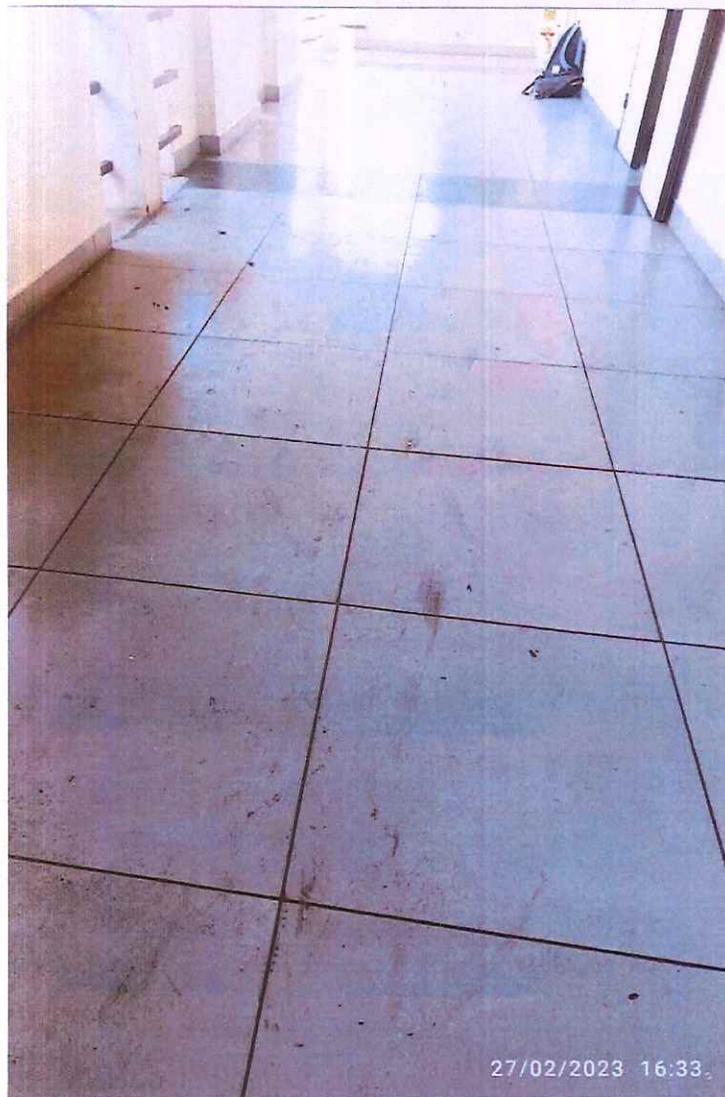
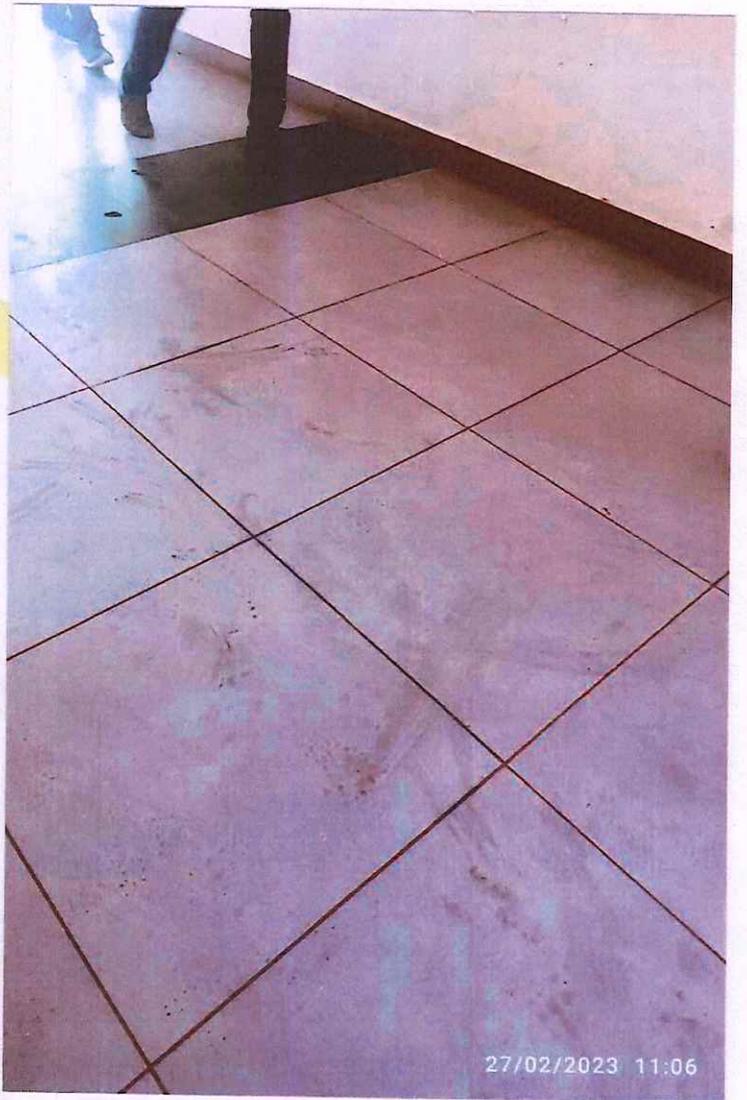
27/02/2023 16:33



27/02/2023 16:33



27/02/2023 16:58



Annexure - X

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# UNICAST ALLOYS PRIVATE LIMITED

Registered Office & Factory  
Achipatti P.o. Pollachi - 642 002  
Coimbatore Dist. Tamil Nadu, India  
Phone : 91 4269 259308  
98423 21603



03.02.2023

From,

Unicast Alloys & Hi-Tee Die Cast Private Limited  
Palanigondenpudhur Pirivu,  
Achipatti Post,  
Pollachi - 642002  
Coimbatore, Tamil Nadu

To,

M.Saravanakumar M.E.,  
District Environmental Engineer,  
TNPCB Tiruppur (North),  
Tiruppur - 641601

Sir,

We would like to submit the following information/ grievance for your kind perusal with regard to the TNPCB Committees inspection.

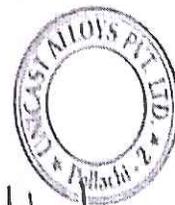
1) AAQ Survey done by TNPCB on 11-01-23 & 12-01-23 and its report dated 19-01-23 confirms all the parameters are well within the prescribed norms of TNPCB.

Kindly note that the survey was conducted for 24 hrs. inside premises of DISHA School with PM10 & PM2.5

Readings are as follows.

PM10	Results
Board std. - 100	Min 51 Max 88

PM2.5	Results
Board std. - 60	24



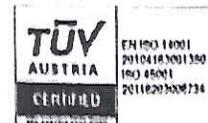
V. N. S. M.

(AAQ test reports are attached)

Corporate Office : Flat 104, C-Block, Pioneer Apartments, 107B, Avinashi Road,  
Coimbatore - 641 018. Phone : 4216001

e-mail : uc@unitedgroupcompanies.com

QSTIN : 33AAAGU2426P1Z0 CIN : U27101TZ1090PTC002013



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From the above you will find there is no exceedance of norms.

I)

- a) The complaint of fine dust by the school may be due to the large number of vehicle movements in their campus in the morning and evening.
- b) Highway roads throughout the school compound may also cause deposition of fine dust.
- c) The school playground inside the campus also may cause fine dust deposits.
- d) We write to inform you, there is no foul smell emanating from our foundry at 11 pm, as complained by DISHA school falsely with ulterior motive.

II)

The micro dust shown in the top frame of the door in the verande is around 40 to 50 feet away from the entrance and the door top is perpendicular to the veranda.

It means, the wind travels 40 to 50 feet along the veranda and turns 90 degrees towards the door top, which is not possible.

We strongly feel it is a foul play. Same method they would have adopted in the veranda of the second floor where they cleaned the floor and showed the micro dust.

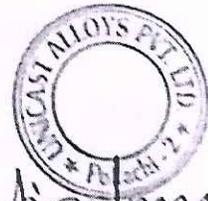
For many years school management has been giving false statements which have been proved wrong.

Hence if one more AAQ survey is planned, we request your permission to keep our representative in the spot throughout the duration of the testing process.

Corporate Office : Flat 104, C-Block, Pioneer Apartments, 1075, Avinashi Road,  
Coimbatore - 641 018. Phone : 4216681

e-mail : uc@unitedgroupcompanies.com

GSTIN : 33AAACU2426P1Z8      CIN : U27101TZ1990PTC002813



*Y. Arimura*



# UNICAST ALLOYS PRIVATE LIMITED

Registered Office & Factory  
Achipatti P.o. Pollachi - 642 002  
Coimbatore Dist. Tamil Nadu, India  
Phone : 91 4259 259306  
98423 21583

### III)

We would like to inform you in the year 2011 then DE TNPCB wrote to DTCP as follows,

*" These units have provided adequate air pollution control measures to contain their emissions within the limits prescribed by the TNPC Board and are being closely monitored by TNPCB regularly "*

*" However, it is advisable to provide adequate width of buffer zone between the said unit's compound wall and the proposed building. Moreover it is advisable to locate the proposed building away from the industry's compound wall to the maximum extent possible. "*

*(Letter enclosed)*

Which means the existing school building should have been located away from the then existing college building, whereas they have constructed the school very close to our industry compound without adhering to the advise of DE TNPCB.

The TNPCB appellate court also highlighted this point during its verdict on 14th Feb'2022.

*(Copy of court order enclosed and refer Pg. no. 12/ 13, Point no. 22)*

### IV)

Please note water tested by TNPCB in our premises as well as nearby sources all along have been found to be ok and there is no reason for them to make false complaints in this regard every now and then.

### V)

Also kindly note in the last two PCB committee inspections, some recommendations were made and we have complied the same.

The committee inspection on 30-11-21 suggested exploring the feasibility of installing cassette filters.

Corporate Office : Flat 104, C-Block, Pioneer Apartments, 1075, Avinashi Road, Coimbatore - 641 018. Phone : 4216681

e-mail : uc@unitedgroupcompanies.com

GSTIN : 33AAACU2426P1Z8      CIN : U27101TZ1990PTC002813



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# UNICAST ALLOYS PRIVATE LIMITED

Registered Office & Factory  
Aashish Pw. Products - 642 013  
Coimbatore Dist. Tamil Nadu, India  
Phone : 01 4250 215520  
09423 21553

In spite of heavy investment we have installed the same and completely arrested the smoke and dust in the stacks of both the units.

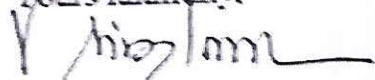
We have also paved concrete roads to control fine dust during vehicle movement in our campus.

We would also like to inform you all over 31 years our AAQ reports are found to be well within the norms of TNPCB prescribed parameters.

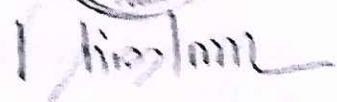
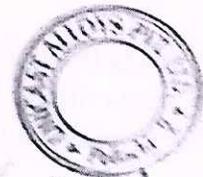
We also would like to inform you that the complaints by DLSHA school every time are false and malicious.

This is for your kind information and perusal.

Yours faithfully,



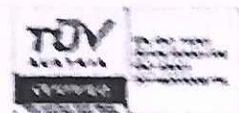
V. Sivakumar  
+91-9842321584  
Unicast & Hi-Tec Die Cast



Corporate Office : Flat 104, C-Block, Pioneer Apartments, 1075, Avinashi Road,  
Coimbatore - 641 013. Phone : 4212001

e-mail : uc@unicastgroup.companies.com

GSTIN : 33AAACU2428P129      CIN : U27101T2188XPT0000813





Tamilnadu Pollution Control Board

From  
K.Kamraj, M.E.  
District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
J.Kapila Towers, IIIrd Floor,  
266, Mettupalayam Road,  
Coimbatore - 641 043

To  
The Deputy Director,  
Town and Country Planning,  
Corporation Commercial complex,  
Dr.Nanjappa Road,  
Coimbatore 641018.

Lr.No.DEE/CBE/F.433/AEE dated.06.04.2011

Sir,  
Sub: TNPC Board- PKD College, Kurumbapalayam Village, Pollachi Taluk, Coimbatore  
District-Construction of additional buildings- clarification furnished-reg.  
Ref: த.க.எண்.586/11 செ.ம.பு.நா.நி.02.03.11

With reference to your letter cited above, I am to inform that as the said college owned by M/s/PKD Trust at Kurumbapalayam Village, Pollachi Taluk, Coimbatore District is located in the adjacent premises of M/s. Unicast Alloys (P) Ltd., and M/s. HI-tech die cast (P) Ltd., (both are foundry units functioning since 1993) and is making frequent complaints against the air pollution caused by their operations. However, these units have provided adequate air pollution control measures to contain their emissions within the limits prescribed by the TNPC Board and are being closely monitored by TNPCB regularly.

TNPC Board is not having any norms for the distance criteria between the foundry and Educational Institutions. However, it is advisable to provide adequate width of buffer zone between the said unit's compound wall and the proposed building. More over it is advisable to locate the proposed building away from the industry's compound wall to the maximum extent possible.

In the said buffer zone the said institution may be advised to plant tree saplings so as to develop thick green belt cover in-between the unit's compound and the college building to attenuate the air and noise pollution if any.

*[Signature]*  
District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
Coimbatore.

*[Signature]*  
11/6/11

Date	Description
1912	...
1913	...
1914	...
1915	...
1916	...
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1938	...

**AIR QUALITY INDEX CALCULATION**

Date of AAQ Survey – 27.02.2023 – 24 Hrs Average Values

Station	Pollutant Concentration			
	PM <sub>10</sub>	SO <sub>2</sub>	NO <sub>2</sub>	PM <sub>2.5</sub>
I	60.0	12.5	25.1	32
II	56.0	11.2	20.6	36.0
III	<b>80.0</b>	<b>16.8</b>	<b>32.4</b>	<b>45.0</b>
IV	78.0	15.6	27.5	29.0
I	73.0	15.4	29.0	34.0
Maximum Value	<b>80.0</b>	<b>16.8</b>	<b>32.4</b>	<b>45.0</b>
AQI Sub Index	80	21	41	75
<i>Air Quality Index – 80 – Prominent pollutant PM<sub>10</sub></i> <i>Air Quality Index Category - Satisfactory</i>				

*27/02/23*  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Coimbatore North



**BEFORE THE NATIONAL GREEN  
TRIBUNAL SOUTHERN ZONE AT  
CHENNAI.**

**APPEAL No.36 of 2022 (SZ)**

Disha-A Life School and  
P.K.D. College of Education  
Rep. by its Correspondent,  
Kulikapalayam Pirivu,  
Kurumbapalayam Village ,  
Achipatti Post,  
Pollachi – 642 002 and Another

...Appellants

**Vs**

M/s. Hitech Die Cast (P) Ltd.,  
Rep. by its Director Mr. Vasudevan,  
S.F.No.77/1, and 2, 101 Part,  
Kurumbapalayam Village,  
Pollachi – 642 002 & others.

...Respondents

**JOINT INSPECTION REPORT OF M/S.  
UNICAST ALLOYS PVT. LTD., & M/S. HI-  
TECH DIE CAST PVT. LTD.**

**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:13.03.2023.**

**Date of hearing on:14.03.2023**

